

ORISSA HIGH COURT

FILING REPORT AS ON :09/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/27786/2025	KUNA @ BINAYAK PATRA VS STATE OF ODISHA	SURYAKANTA DASH VS	KHURDA SADAR /20 /2023 () //	
2	D-BLAPL/27788/2025	GUDU @ AMIT KUMAR ROUT VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /301 /2025 () //	
3	D-BLAPL/27797/2025	RANJIT KUMAR SAHOO VS STATE OF ODISHA	JAYADEBA BEHERA VS	NAYAGARH SADAR /209 /2025 () //	
4	D-BLAPL/27799/2025	KHAGAPATI @ KHAGESWAR ADARI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MALKANGIRI /2 /2023 () //	
5	D-BLAPL/27800/2025	RAMA MADKAMI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	ORKEL /191 /2025 () //	
6	D-BLAPL/27801/2025	FIROZ KHAN VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	S.P.(CID-CRL),CUTTACK /4 /2025 () //	
7	D-BLAPL/27803/2025	DHABALU SAGARIA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MATHILI /161 /2025 () //	
8	D-BLAPL/27807/2025	MUKESH KUMAR VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	MALKANGIRI /99 /2025 () //	AOD20240000239C202500021
9	D-BLAPL/27808/2025	BUDI @ AJIT KUMAR SETHI VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	TUMUDIBANDHA /101 /2025 () //	AOR20220001528C202500001
10	D-BLAPL/27810/2025	SUBARAO SETHI @ SUBARAI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KORAPUT GRPS /27 /2024 () //	
11	D-BLAPL/27811/2025	SANTOSH SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	PADMAPUR /60 /2025 () //	

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12	D-BLAPL/27812/2025	SUSANTA SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	PADMAPUR /60 /2025 () //	
13	D-BLAPL/27813/2025 BLAPL/9434/2025	RAJESH GHADEI @ RAJU VS STATE OF ODISHA	BIKRAM KESHARI BAL VS	HARICHANDANPUR /120 /2025 J.M.F.C.,KEONJHAR(Kendujhar) GR/0000613/2025	
14	D-BLAPL/27815/2025	DEBENDRA KISHAN VS STATE OF ODISHA	PRATYUSH RANJAN PATRNAIK VS	BIJEPUR /142 /2025 () //	
15	D-BLAPL/27817/2025	PITABAS BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /614 /2025 () //	
16	D-BLAPL/27820/2025	ARUNA NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /670 /2025 () //	
17	D-BLAPL/27821/2025	RANJAN MAHURI VS STATE OF ODISHA	KULDEEP MOHANTY VS	RASGOBINDPUR /257 /2025 () //	AOD20240000012C202500198
18	D-BLAPL/27825/2025	PUCHU @ SOURAV DAS VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	KEONJHAR SADAR /62 /2025 () //	
19	D-BLAPL/27830/2025	NIKHIL SINDHRIA VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH /356 /2025 () //	
20	D-BLAPL/27832/2025	MADHUSMITA PATRNAIK VS STATE OF ODISHA	BISWA KUMAR MISHRA VS	DIGAPAHANDI /174 /2025 () //	
21	D-BLAPL/27835/2025	PAGAL @ RUNU BHOI VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	CHANDANPUR /258 /2024 () //	
22	D-BLAPL/27838/2025	MUKESH KUMAR VS STATE OF ODISHA	RAJIB LOCHAN PATRNAIK VS	MALKANGIRI /99 /2025 () //	
23	D-BLAPL/27839/2025	SUSHANTA SAHU @ SURU	ANIRUDHA DAS	ANGUL SADAR PS /504 /2023	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/27842/2025	SAKTI @ SHAKTI RANJAN DASH	DHANANJAYA MUND	TUMUDIBANDHA /101 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/27843/2025	SELENTINA RAITA	ASHIS KUMAR MISHRA	MOHANA /43 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/27845/2025	LUSIAN RAITA	ASHIS KUMAR MISHRA	MOHANA /43 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/27847/2025	ISAK RAITA	ASHIS KUMAR MISHRA	MOHANA /43 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/27853/2025	HEDATUN BIBI	ARUN KUMAR BEHERA	KAMARDA /49 /2025	AOR20220003422C202500098
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/27859/2025	CHINU @ BIKASH SAMANTARAY	RAMDAS ACHARY	JODAPADAR /131 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/27860/2025	SIBA SANKAR SENAPATI	SITIKANT MISHRA	TIKABALI /132 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/27870/2025	RAJA @ NANDAN NAIK	BIRAJA PRASAD NANDA	TALCHER TOWN /662 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/27874/2025	BIKRAM KIRSANI	AMULYA RATNA PANDA	PADWA /119 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/27875/2025	LAXMIDHAR SETHI @ GHUNDA	BASANTA KUMAR DAS	Bamapada (Industrial Area) /87 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/27877/2025	INDRA PALASI	KRANTI PRABHA MUKHI	MUDULIPODA /115 /2024	
		VS	VS	()	

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35	D-BLAPL/27879/2025	STATE OF ODISHA PREM BIBHAR VS	AJAYA KUMAR NANDA VS	// MUNIGUDA /169 /2025 ()	
36	D-BLAPL/27880/2025	STATE OF ODISHA JITENDRA BAG @ MANAS VS	SARAT KUMAR JENA VS	// //0 ()	
37	D-BLAPL/27881/2025	STATE OF ODISHA ALOK NAYAK VS	MANORANJAN ACHARYA VS	// SARANAKUL /52 /2025 ()	
38	D-BLAPL/27885/2025	STATE OF ODISHA SRIDHAR @ SREEDHAR MAJHI VS	PRASANTA KUMAR SAHOO VS	// BANSADA /183 /2025 ()	
39	D-BLAPL/27891/2025	STATE OF ODISHA TUKUNA BHOI VS	PRASANTA KUMAR SAHOO VS	// PARJANG /88 /2021 ()	
40	D-BLAPL/27893/2025	STATE OF ODISHA ANUP KUMAR NAYAK VS	BIJAYA KUMAR RAGADA VS	// BARGARH /227 /2025 ()	
41	D-BLAPL/27895/2025	STATE OF ODISHA CHITRASEN KETAKI @ DUKHALAU VS	MANOJ KUMAR PANDA VS	// KEGAON /151 /2025 ()	
42	D-BLAPL/27900/2025	STATE OF ODISHA KESHARAJ MAJHI VS	SURYAKANTA DWIBEDI VS	// GHANTAPADA /86 /2024 ()	
43	D-BLAPL/27908/2025	STATE OF ODISHA SOURAV KUMAR TUDU VS	RAMESH KUMAR MUKHI VS	// //0 ()	
44	D-BLAPL/27915/2025	STATE OF ODISHA SITARAM MANDAL VS	ABHIJIT DAS VS	// KUMBHARAPARA /1 /2025 ()	AOR20220001788C202500005
45	D-BLAPL/27917/2025	STATE OF ODISHA TULASI @ TOPHAN @ PILABABU HANS VS	RABINDRA NATH PRUSTY VS	// KOMNA PS /1 /2024 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/27919/2025	ANADI KISHAN VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	KOIDA /3 /2025 () //	
47	D-BLAPL/27921/2025	SITARAM MANDAL VS STATE OF ODISHA	ABHIJIT DAS VS	PURI TOWN /95 /2025 () //	
48	D-BLAPL/27923/2025	SANKAR @ SANKARSAN DEBATA VS STATE OF ODISHA	DEBI PRASAD DASH VS	BENTKAR (42 MOUZA) UPD CUTTACK /90 /2023 () //	
49	D-BLAPL/27927/2025	BAYAJ @ BOYOJA MAHURIYA VS STATE OF ODISHA	SURYAKANTA DASH VS	B.SINGHPUR /14 /2025 () //	
50	D-BLAPL/27931/2025	DEBASHISH BISWAL VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	KHAIRA /244 /2025 () //	
51	D-BLAPL/27933/2025	SK.CHAND VS STATE OF ODISHA	SURYAKANTA DASH VS	SAHADEV KHUNTA /264 /2025 () //	
52	D-BLAPL/27934/2025	T. TUMBANATH SUBUDHI @ BRAHAMA CHAREE TETAMBRWARAN @ VAISHNAV PARI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	SINGHADWAR PS /109 /2024 () //	
53	D-BLAPL/27942/2025	RASHMI RANJAN DAS VS STATE OF ODISHA	PRADEEP RANJAN MISHRA VS	EOW,BHUBANESWAR /6 /2022 () //	
54	D-BLAPL/27945/2025	DEBASIS PATTNAIK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /64 /2025 () //	
55	D-BLAPL/27957/2025	ANAL KUMAR RAO @ A.KUMAR RAO VS UNION OF INDIA	BYOMAKESH TRIPATHY VS	/ /0 () //	
56	D-BLAPL/27960/2025	KUSHA NAYAK VS STATE OF ODISHA	CHINMAYA KUMAR SAHU VS	PANDAPADA /41 /2025 () //	AOR20220001061C202500009
57	D-BLAPL/27962/2025	NABAGHANA JENA	SANJIB KUMAR BHANJADEO	KHURDA MODEL /259 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/27964/2025	AKASH MUKHERJEE	BIJAY KUMAR BEHERA	LINGARAJ P.S. /26 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/27965/2025	DEEPAK JUJHARSINGH @ KARTIK	AMLAN SHAKTI PAUL	BEGUNIA P.S. /87 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/27975/2025	PRIYA RANJA N SWAIN	PRAVASH CHANDRA JENA	BERHAMPUR CYBER CRIME /38 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/27976/2025	KARUNAKAR MAJHI @ KARUNA MAJHI	AMIT KUMAR NATH	CHHENDIPADA /51 /2013	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/27977/2025	GOBIND BANSAL	AMLAN SHAKTI PAUL	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/27978/2025	RAKESH RAHUL TIRKEY	DURGA PRASAD DHAL	RAJKANIKA /430 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/27981/2025	NARAYAN DAS @ BABUNA BEHERA @ PRINCE	DEBASNAN DAS	BADAMBADI /334 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/27986/2025	RATANLAL PAIRA	BIDYALOK MOHAPATRA	CYBER CRIME AND E.O, BALASORE /35 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/27990/2025	ARJUN CHOUDHARY	DIBYAJYOTI SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/27996/2025	KASHISH CHOUDHARY	DIBYAJYOTI SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/28005/2025	AMIT THAKUR	SANJUKTA MUNDA	/ /	AOR20220002621C202500015
		VS	VS	()	

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69	D-CMAPL/36579/2025	STATE OF ODISHA SHANTILATA PANIGRAHI VS NATABAR PANIGRAHI	DWARIKA PRASAD MOHANTY VS	// // 0 //	
70	D-CMAPL/36599/2025	AKSHAYA KUMAR PRADHAN VS STATE OF ODISHA	ADV. VS	// 0 //	
71	D-CMAPL/36604/2025	NILESH KUMAR PAREKH VS STATE OF ODISHA	ADV. VS	// 0 //	
72	D-CMAPL/36605/2025	CHITA RANJAN ROUSTRAY VS STATE OF ODISHA	ADV. VS	// 0 //	
73	D-CMAPL/36611/2025	BIRA KISHORE MEHER VS STATE OF ODISHA	ADV. VS	// 0 //	
74	D-CMAPL/36613/2025	TRILOCHAN PALEI VS STATE OF ODISHA	MITHUN DAS VS	// 0 //	
75	D-CMP/36458/2025	UNION OF INDIA VS DHANURDHAR CHAMPATIRAY	BIBHUTI BHUSAN MISHRA(SR.PANEL COUNSEL) VS	// 0 //	
76	D-CMP/36472/2025	JAYASHREE PARIDA @ JAYASHREE DARJEE VS BHARATI DARJEE	AMIT PRASAD BOSE VS	// 0 //	
77	D-CMP/36482/2025	BHABANI DAS VS SIBASANKAR MOHANTY	AMIT PRASAD BOSE VS	// 0 //	
78	D-CMP/36505/2025	LABANYABATI BEHERA VS LINGARAJ SENAPATI	MANMAYA KUMAR DASH VS	// 0 //	AOR20220004309C202500049
79	D-CMP/36525/2025	SARASWATI SISHU VIDYA MANDIR,ANGUL VS MANAS AGARWALLA	MOHAMMED FARADISH VS	// 0 //	

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80	D-CMP/36550/2025	RAMESH CHANDRA SAHOO VS KAILASH CHANDRA SAHOO	DWARIKA PRASAD MOHANTY VS	// 0 //	
81	D-CMP/36558/2025	SUBHADRA BEHERA VS MANORANJITA BEHERA	PRANAB RANJAN CHHATOI VS	// 0 //	
82	D-CMP/36569/2025	LOCHAN NAYAK VS RABINDRANATH BEHERA	BIBHUDHENDRA KUMAR RATH VS	// 0 //	
83	D-CMP/36587/2025	SAYED ALI ZUL FUQHAR @ ZULFUKER VS SK. JAHED HUSSAIN	SAMVIT MOHANTY VS	// 0 //	
84	D-CMP/36588/2025	RABIRANJAN PANDA VS SUMATI PANDA	AMIT PRASAD BOSE VS	// 0 //	
85	D-CMP/36614/2025	MUKTANJALI CHOUDHURY VS SUNA DEI	TUSAR KUMAR MISHRA VS	// 0 //	
86	D-CMP/36622/2025	NABAKISHORE DHAL VS BAYANI DHAL	SUKANTA KUMAR NAYAK VS	// 0 //	
87	D-CMP/36629/2025	SANTI KUMAR MITRA VS LAKSHMI NARAYAN NAIDU	SWAYAMJIT ROUT VS	// 0 //	
88	D-CMP/36633/2025	KUSANATH MALI VS BULU BEHERA	MANOJ KUMAR PATI VS	// 0 //	
89	D-CONTC/36452/2025	PRAFULLA KUMAR SAHOO VS N.B.S.RAJPUT,IAS	ADV. VS	// 0 //	
90	D-CONTC/36457/2025	DURGA PRASAD DASH VS B.PARAMESWARAN,IAS	BIREN SANKAR TRIPATHY VS	// 0 //	
91	D-CONTC/36460/2025	PURNA CHANDRA SINHA	PRASANNA KUMAR NAYAK-1	//	

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		VS	VS	0	
92	D-CONTC/36464/2025	AUROBINDA PADHI,CHIEF ADMINISTRATOR,SRI JAGANNATH TEMPLE,PURI	ADV.	//	
		SAMPATT AGRAWALA	VS	0	
93	D-CONTC/36486/2025	GAURAV DWIVEDI,IAS	ADV.	//	
		SIMANCHAL DAS	VS	0	
94	D-CONTC/36487/2025	SHALINI PANDIT,IAS	ADV.	//	
		PRAMOD KUMAR TRIPATHY	VS	0	
95	D-CONTC/36488/2025	SHALINI PANDIT,IAS	ADV.	//	
		NARENDRA KUMAR BARIK	VS	0	
96	D-CONTC/36489/2025	SHALINI PANDIT,IAS	ADV.	//	
		BIJAY KUMAR JENA	VS	0	
97	D-CONTC/36490/2025	SHALINI PANDIT,IAS	ADV.	//	
		SANDHYARANI MOHAPATRA	VS	0	
98	D-CONTC/36492/2025	ARVIND AGRAWAL,SECRETARY,DEPT HIGHER EDUCATION,BBSR,KHURDA	ADV.	//	
		DR.PARTHA SINGH	VS	0	
99	D-CONTC/36494/2025	ASWATHY S.,IAS	ADV.	//	
		ABRAR KHAN	VS	0	
100	D-CONTC/36502/2025	MRUTYUNJAYA TRIPATHY,TAHASILDAR,BBSR,KHURDA	ADV	//	AOR20220004309C202500050
		MAHANTA SRI NARAYANA RAMANUJ DAS	VS	0	
101	D-CONTC/36504/2025	APPELLATE AUTHORITY CUM HONBLE MINISTER OF LAW, GOVT OF ODISHA	ADV	//	AOR20220001586C202500072
		LENIN KUMAR SAHU	VS	0	
102	D-CONTC/36508/2025	BHAGABAN BEHERA, ADDL. SECRETARY SCHOOL AND MASS EDUCATION DEPTT.	ADV	//	AOR20230000802C202500078
		RAMA CHANDRA MALLICK	VS	0	

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103	D-CONTC/36534/2025	BINAY BHARATI, BM CANARA BANK, JAGATSINGHPUR BIRENDRA KUMAR SINGH SAMANTA VS MANOJ AHUJA, IAS	ADV. VS	// // 0	
104	D-CONTC/36575/2025	M/S.KALINGA COMBINES PVT. LTD. VS D.PRASANTH KUMAR REDDY, MD, IDCO, BBSR, KHURDA	ADV. VS	// 0	
105	D-CONTC/36577/2025	BHIMSEN @ BHIMASEN PRADHAN VS SURESH PANT, IFS, HOFF, BBSR, KHURDA	ADV. VS	// 0	
106	D-CONTC/36580/2025	ADIKANDA BEHERA VS ARURADHA THAKUR, SECRETARY, GOVT. OF INDIA, MINISTRY OF FINANCE, NEW DELHI	ADV. VS	// 0	
107	D-CONTC/36583/2025	HIMANSU SEKHAR MOHANTY VS MANASWINI SAHU, SPECIAL TREASURY OFFICER, CUTTACK	ADV. VS	// 0	
108	D-CONTC/36585/2025	SURENDRA KAIBARTA VS ASWATHY S., IAS	ADV. VS	// 0	
109	D-CONTC/36589/2025	PATITAPABAN NAYAK VS RAJESH KUMAR SWAIN, OES	ADV. VS	// 0	
110	D-CONTC/36618/2025	K.DILLI RAO ACHARI VS KEERTHI VASAN, COLLECTOR AND DISTRICT MAGISTRATE-CUM-CHAIRMAN, CHATRAPUR, GANJAM	ADV. VS	// 0	
111	D-CONTC/36620/2025	NARENDRA NATH SATAPATHY VS ARVIND AGRAWAL, IAS	ADV. VS	// 0	
112	D-CONTR/28002/2025	K.DILLI RAO ACHARI VS KEERTHI VASAN, COLLECTOR AND DISTRICT MAGISTRATE-CUM-CHAIRMAN, CHATRAPUR, GANJAM	ADV. VS	//0 0	
113	D-CRLA/27819/2025	RANJAN NAYAK @ ISWAR CHANDRA NAIK VS STATE OF ODISHA	ARIJEET MISHRA VS	KEONJHAR SADAR /499 /2024 0	

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114	D-CRLA/27840/2025	VICTIM VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BHADRESWAR /24 /2023 () //	AOR20220001615C202500182
115	D-CRLA/27924/2025	AKASH PODDAR VS STATE OF ODISHA	ANWESHA MISHRA VS	KHETRARAJPUR /247 /2024 () //	
116	D-CRLA/27943/2025	GULA MUDULI VS STATE OF ODISHA	DIPAK RANJAN MISHRA VS	DORAGUDA PS /185 /2021 () //	
117	D-CRLA/27949/2025	KRUTIBASH PRADHAN @ KIRTI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	MANAMUNDA /4 /2024 () //	
118	D-CRLA/27994/2025	DIPTIMAN SAHU VS STATE OF ODISHA	GOURAV MOHANTY VS	JANKIA P.S. /24 /2020 () //	
119	D-CRLA/28001/2025	TIKESWAR BHOSAGAR VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	AINTHAPALI /281 /2023 () //	
120	D-CRLLP/27916/2025	STATE OF ODISHA VS APANA KANIKA	PARTHA SARATHI NAYAK, A.G.A. VS	K.SINGHPUR /28 /2020 () //	LOD20240000200C202500385
121	D-CRLMA/27804/2025	HITESHBHAI PATRA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	CYBER CRIME AND ECONOMIC OFFENCES, BHUBANESWAR /50 /2024 () //	
122	D-CRLMA/27846/2025	RAM RUP VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	BOUDH /112 /2025 () //	AOD20240000069C202500055
123	D-CRLMA/27918/2025	DEBASISH HOTA VS M/S.ALI and SONS,SUNDARGARH	ADV. VS	/ /0 () //	
124	D-CRLMA/27946/2025	UNION OF INDIA VS HARIHAR NANDA	SUDIPTO PANDA (CENTRAL GOVT. COUNSEL) VS	/ /0 () //	AOR20220001216C202500006
125	D-CRLMA/27987/2025	CHITTARANJAN MOHAPATRA	PRAFULLA KUMAR KAR	EOW,BHUBANESWAR /14 /2022	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/27791/2025	NARESH DALAI@NARESH DALEI	AKSHAYA KUMAR BISOI	BANAPUR P.S. /269 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/27793/2025	MANASH@BIKASH DALEI@BIKASH DALAI	SATYA PRAKASH	BANAPUR P.S. /269 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/27795/2025	TAPAN KUMAR SAHU	RABI NARAYAN PANDA	PIRAHAT P.S /193 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/27798/2025	AJMER SHARMA @ AJMER SINGH	RAGHUNATH BISWAL	PADMAPUR /141 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/27805/2025	BAHUDA PRADHAN	ABHISIDDHANTA SAHOO	CHANDANPUR /84 /2018	AOR20220000014C202500042
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/27806/2025	ANANDA NAIK	OM PRAKASH SARAN	MOTANGA /87 /2012	AOR20220000371C202500146
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/27818/2025	SUKASA MAJHI	SUCHIT KUMAR NAYAK	MOHANA /254 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMC/27824/2025	SUBHASIS SAHOO	PRIYANKA MOHAPATRA	MAHILA P.S.(BBSR) /206 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMC/27826/2025	SUKASA MAJHI	SUCHIT KUMAR NAYAK	MOHANA /2 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMC/27828/2025	RABINDRA KUMAR BARIK	SATYANARAYAN MOHAPATRA	PARADEEP LOCK /133 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMC/27833/2025	DR. SAROJ KUMAR SETHI	UMESH CHANDRA PATNAIK	SAMBALPUR VIGILANCE /104 /2016	
		VS	VS	()	

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137	D-CRLMC/27844/2025	STATE OF ODISHA(VIG.) DEENABANDHU RAJAM @ RAJAM DINABANDHU VS RAJAM CHANCHALLA	AMITAV TRIPATHY VS	// /0 ()	
138	D-CRLMC/27869/2025	LAXMAN KOPE VS STATE OF ODISHA	KULDEEP MOHANTY VS	BARPALLI /33 /2020 ()	AOD20240000012C202500199
139	D-CRLMC/27876/2025	ATOSH @ ASHITOSH BARIK VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /245 /2025 ()	
140	D-CRLMC/27889/2025	AJAY KUMAR DAS VS STATE OF ODISHA(VIG.)	BIKRAM PRATAP DAS VS	BHUBANESWAR VIGILANCE /23 /2020 ()	
141	D-CRLMC/27892/2025	TRINATH SAHOO VS STATE OF ODISHA	LAXMAN PRADHAN VS	PHULBANI TOWN /183 /2023 ()	AOD20240000968C202500018
142	D-CRLMC/27907/2025	SANKAR KHOSLA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK /6 /2025 ()	
143	D-CRLMC/27910/2025	MANGARAJ KHILLA @ KHILLO VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MACHHKUND /75 /2024 ()	
144	D-CRLMC/27926/2025	BIGYAN SETHY VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	MARSHAGHAI /336 /2023 ()	
145	D-CRLMC/27928/2025	MANGA @ MANGARAJ JUANGA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	HARICHANDANPUR /53 /2020 ()	AOD20240000364C202500162
146	D-CRLMC/27935/2025	SANTASH KUMAR SWAIN @ SANTOSH SWAIN VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	MAHAKALPARA /59 /2024 ()	
147	D-CRLMC/27936/2025	LITAN DAS @ RAKESH KUMAR DAS VS STATE OF ODISHA	BISWARANJAN DALAI VS	KANPUR /15 /2017 ()	AOR20220003722C202500179

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148	D-CRLMC/27940/2025	KANIKA SONI VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	MAHILA P.S.(BBSR) /9 /2025 () //	
149	D-CRLMC/27941/2025	JASPAL SINGH VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BARBIL /48 /2025 () //	
150	D-CRLMC/27947/2025	RAMESH BANGOLA VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	KHARIAR /234 /2013 () //	
151	D-CRLMC/27952/2025	SUREN @ SURENDRA NAIK @ SURENDRA KUMAR NAIK VS STATE OF ODISHA	AKHAYA KUMAR SAHOO VS	REAMAL /29 /2008 () //	
152	D-CRLMC/27953/2025	SOUMYARANJAN PANDA VS STATE OF ODISHA	SATYABRATA PANDA VS	KRUSHNA PRASAD /127 /2024 () //	
153	D-CRLMC/27958/2025	PURIA @ PURASTAM @ SUSANTA PARIDA @ SUSHANTA KUMAR PARIDA VS STATE OF ODISHA	SUSHANTA KUMAR PARIDA VS	BALASORE SADAR /72 /2013 () //	AOR20220003528C202500005
154	D-CRLMC/27961/2025	BHAGIRATHI PRADHAN VS DIPTI RANJAN MALLIK	SURYAKANTA DASH VS	/ /0 () //	
155	D-CRLMC/27963/2025	RAMESH BANGOLA VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	KHARIAR /233 /2013 () //	
156	D-CRLMC/27966/2025	RAMESH BANGOLA VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	KHARIAR /235 /2013 () //	
157	D-CRLMC/27967/2025	JITENDRA JHA @ JEETENDRA JHA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BARBIL /49 /2021 () //	
158	D-CRLMC/27974/2025	CHANDAN SAHOO VS STATE OF ODISHA	RAJKISHORE SWAIN VS	BARANGA /307 /2025 () //	
159	D-CRLMC/27980/2025	SOUBHAGYA KUMAR DAS	SUKANTA KUMAR NAYAK	/ /0	

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		VS	VS	()	
160	D-CRLMC/27982/2025	RAJANIKANTA SAHOO SANKER @ SANKAR BAGARTI	JUGALA KISHORE PANDA	MANAMUNDA /163 /2020	
		VS	VS	()	
161	D-CRLMC/27985/2025	STATE OF ODISHA JITENDRA KUMAR NAYAK	AVIJIT PATNAIK	KHANDAGIRI P.S. /235 /2018	
		VS	VS	()	
162	D-CRLMC/27992/2025	STATE OF ODISHA PRIYABRAT PATNAIK	DEBASNAN DAS	MAHILA P.S. BUXIBAZAR /71 /2025	
		VS	VS	()	
163	D-CRLMC/27997/2025	STATE OF ODISHA UDIPTA KUMAR DWIBEDI	MANOJ PANIGRAHI	UDALA /88 /2015	AOR20220001665C202500090
		VS	VS	()	
164	D-CRLMC/27998/2025	STATE OF ODISHA KHIROD KUMAR SAHU @ GAGU	GYANA RANJAN DHAL	LAXMISAGAR P.S. /352 /2021	
		VS	VS	()	
165	D-CRLMC/28000/2025	STATE OF ODISHA KHIROD KUMAR SAHU @ GAGU	GYANA RANJAN DHAL	BADAGODA P.S. /492 /2023	
		VS	VS	()	
166	D-CRLMP/27836/2025	STATE OF ODISHA ALOK LENKA @ ALOK KUMAR LENKA	KODANDA KUMAR BHUYAN	/ /0	
		VS	VS	()	
167	D-CRLMP/27848/2025	STATE OF ODISHA SUBHASISH SAHOO	SUSANTA KUMAR TRIPATHY	/ /0	
		VS	VS	()	
168	D-CRLMP/27849/2025	STATE OF ODISHA SUDHAKAR MALIK	PRADEEP KUMAR DASH	/ /	AOR20220002710C202500020
		VS	VS	()	
169	D-CRLMP/27852/2025	STATE OF ODISHA BHIMASEN @ BHIMSEN LENKA	ALOK KUMAR MOHAPATRA	/ /0	
		VS	VS	()	
170	D-CRLMP/27856/2025	STATE OF ODISHA KHIROD PRADHAN @ KHIROD PATTANAIAK	ALOK KUMAR MOHAPATRA	/ /0	
		VS	VS	()	

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171	D-CRLMP/27866/2025	STATE OF ODISHA RAJENDRA PRADHAN VS	ALOK KUMAR MOHAPATRA VS	// /0 ()	
172	D-CRLMP/27867/2025	STATE OF ODISHA PUSPITA MALLICK VS	ALOK KUMAR MOHAPATRA VS	// /0 ()	
173	D-CRLMP/27899/2025	STATE OF ODISHA KSHIROD SAMAL VS	AMIT PRASAD BOSE VS	// /0 ()	
174	D-CRLMP/27902/2025	ANUPAMA SAMAL SK RIYAZUDDIN VS	GURUPRASAD BEHERA VS	// /0 ()	AOR20220000925C202500050
175	D-CRLMP/27913/2025	STATE OF ODISHA GOPAL MOHAKUD VS	SUSHANT KUMAR PRADHAN VS	// /0 ()	
176	D-CRLMP/27932/2025	STATE OF ODISHA SUBHANKAR MANDAL VS	PRAKASH CHANDRA DASH VS	// /0 ()	
177	D-CRLMP/27938/2025	STATE OF ODISHA PRIYA RANJAN MALLICK VS	BIJAYA KUMAR BEHERA VS	// /0 ()	AOR20220003528C202500004
178	D-CRLMP/27954/2025	HOME DEPT. SUNITA SAHU VS	SANTOSH KUMAR MAHANTY VS	// /0 ()	AOD20240000242C202500215
179	D-CRLMP/27956/2025	STATE OF ODISHA HATA KISHORE GOUDA VS	SANTOSH KUMAR MAHANTY VS	// /0 ()	AOD20240000242C202500216
180	D-CRLMP/27968/2025	STATE OF ODISHA BINIT KUMAR SINGH VS	AMLAN MOHANTY VS	// /0 ()	
181	D-CRLMP/27979/2025	STATE OF ODISHA SRIHARI BADATYA VS	SANTOSH KUMAR MAHANTY VS	// /0 ()	AOD20240000242C202500217
		STATE OF ODISHA		//	

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182	D-CRLMP/27991/2025	LIPSA RANI NAYAK VS STATE OF ODISHA	ADYASIDHI MISHRA VS	/ / 0 () //	
183	D-CRLREV/27829/2025	BIBHISAN NAG VS HIMANCHAL SAHU	BIRAJA PRASANNA DAS VS	/ / 0 () //	
184	D-CRLREV/27850/2025	SHAKTI RANJAN DASH VS DIRECTORATE OF VIGILANCE, ODISHA	ABHISHEK DASH VS	BALASORE VIGILANCE /35 /2009 () //	
185	D-CRLREV/27883/2025	ASHOK KUMAR MAHANA VS STATE OF ODISHA	RAMDAS ACHARY VS	BIJEPUR /172 /2023 () //	
186	D-CRLREV/27888/2025	BISWAJIT MUDULI@MANIA@BISWAJIT MUDULI VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	JENAPUR /382 /2024 () //	
187	D-CRLREV/27903/2025	SHANTI BHUSAN NAYAK @ SANTI BHUSAN NAYAK VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	SAHID NAGAR P.S. /198 /2025 () //	
188	D-CRLREV/27922/2025	M/S. EUMRO INTERIORS, NAYAGARH VS TAPAN KUMAR SWAIN	SURYAKANTA DWIBEDI VS	/ / 0 () //	
189	D-CRLREV/27930/2025	BRUNDABANA PADHEE VS STATE OF ODISHA	SASWAT KUMAR ACHARYA VS	SAMBALPUR VIGILANCE /51 /2012 () //	
190	D-CRLREV/27989/2025	MANOJ KUMAR SAHOO VS STATE OF ODISHA	ABHAY KHANDELWAL VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK /33 /2023 () //	
191	D-CRLREV/27999/2025	SWAGATIKA SWAIN VS STATE OF ODISHA	ABHAY KHANDELWAL VS	CYBER CRIME AND ECONOMIC OFFENCES, BHUBANESWAR /33 /2023 () //	
192	D-CRLREV/28003/2025	NIRANJAN NAYAK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	NUAGAON /74 /2025 () //	
193	D-CRLREV/28004/2025	MD. NASARTULLA	PRAVASH CHANDRA JENA	TIGIRIA /134 /2022	

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		VS	VS	0	
		STATE OF ODISHA		//	
194	D-FAO/36418/2025	NAZRUL SK.	SATYABAN SAHOO	//	
		VS	VS	0	
		UNION OF INDIA		//	
195	D-FAO/36469/2025	SUSMITA SWAIN	MIHIR SEKHAR SAHOO	//	
		VS	VS	0	
		UNION OF INDIA		//	
196	D-MACA/36453/2025	B.RAMANAI AH	PRASANNA KUMAR MISHRA	//	
		VS	VS	0	
		MANJUNITA SABAR		//	
197	D-MACA/36521/2025	SABITA BAL	KAPILA CHARAN NAYAK	//	
		VS	VS	0	
		SOUMYA RANJAN DASH		//	
198	D-MACA/36539/2025	PARAMA @ PARAMANANDA SAHU @ PARAMA SAHU	BHUDHIRAM DAS	//	
		VS	VS	0	
		DHARMENDRA KUMAR BHOI		//	
199	D-MATA/36643/2025	BAVISETTY SANTOSH KUMAR @ B. SANTOSH KUMAR	DEVASHIS PANDA	//	AOR20220001247C202500111
		VS	VS	0	
		YERNAGULA MALATHI @ BAVISETTI MALATI		//	
200	D-MATA/36644/2025	BAVISETTY SANTOSH KUMAR @ B. SANTOSH KUMAR	DEVASHIS PANDA	//	AOR20220001247C202500112
		VS	VS	0	
		YERNAGULA MALATHI @ BAVISETTI MALATI		//	
201	D-OTAPL/36495/2025	COMMNR. OF GST AND CENTRAL EXCISE, AUDIT COMMISSIONER	ATEERABSR	//	
		VS	VS	0	
		M/S. ULTRA TECH CEMENT LTD.,JHARSUGUDA		//	
202	D-OTAPL/36501/2025	COMMNR. OF GST AND CENTRAL EXCISE AND CUSTOMS AND EXCISE	COMMISSIONERATE, ROURKELA	//	
		VS	VS	0	
		M/S. ULTRA TECH CEMENT LTD.,JHARSUGUDA		//	
203	D-RPFAM/36485/2025	JOSWINI BEHERA	NIBEDITA MOHANTY	//	
		VS	VS	0	
		DEEPAK KUMAR BEHERA		//	
204	D-RPFAM/36547/2025	RAKESH KUMAR SAMANTARAY	AMIT PRASAD BOSE	//	
		VS	VS	0	

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205	D-RPFAM/36582/2025	ADHYATMIKA DAS MANORANJAN PANDA VS SMRUTIREKHA PANDA	MANORANJAN MISHRA VS	// // 0 //	
206	D-RSA/36475/2025	BIJAYLAXMI RATH VS DEBARAJ ACHARYA	AVIJIT PAL VS	// // 0 //	
207	D-RSA/36546/2025	RURAL WORKS DIVISION,KORAPUT VS PRABHANSU KUMAR MOHANTY	SWAYAMBHU MISHRA,A.S.C VS	// // 0 //	LOD20240000172C202500367
208	D-RSA/36609/2025	MINATI SAMAL VS STATE OF ODISHA	SAILESH DAS VS	// // 0 //	
209	D-RSA/36626/2025	GANDHI PRADHAN VS SITARAM PRADHAN	DILIP KUMAR MISRA VS	// // 0 //	
210	D-RVWPET/36417/2025	BAINSHIDHAR SUNDARAY VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// // 0 //	
211	D-SAO/36632/2025	DEBI PRASAD HARICHANDAN VS NANDINI SINGH	PRAFULLA CHANDRA ACHARYA VS	// // 0 //	
212	D-STREV/36509/2025	SR. DIVISIONAL ELECTRICAL ENGINEER(OPERATION),EAST COAST RAILWAY,NETAJI VS STATE OF ODISHA	SR. DIVISIONAL ELECTRICAL ENGINEER(OPERATION),EAST COAST RAILWAY,NETAJI VS	// // 0 //	
213	D-STREV/36510/2025	SR. DIVISIONAL ELECTRICAL ENGINEER(OPERATION),EAST COAST RAILWAY,NETAJI VS STATE OF ODISHA	SR. DIVISIONAL ELECTRICAL ENGINEER(OPERATION),EAST COAST RAILWAY,NETAJI VS	// // 0 //	
214	D-STREV/36517/2025	SR. DIVISIONAL ELECTRICAL ENGINEER(OPERATION),EAST COAST RAILWAY,NETAJI VS STATE OF ODISHA	SR. DIVISIONAL ELECTRICAL ENGINEER(OPERATION),EAST COAST RAILWAY,NETAJI VS	// // 0 //	
215	D-TRP(C)/36421/2025	MAMUNI SEN @ TARULATA KARMAKAR VS SANJEEB KUMAR SEN	SRIKAR KUMAR RATH VS	// // 0 //	

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216	D-TRP(C)/36443/2025	SUBHRAKANTI SAHOO VS AVAYA PRASAD SAHOO	SUKANTA KUMAR PANDA VS	// ()	AOR20220002403C202500001
217	D-TRP(C)/36528/2025	RASMITA PARAMANIK VS SUBAL CHAND	TAPASWINI SINHA VS	// ()	
218	D-TRP(C)/36561/2025	RASMITA SETHI VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	// ()	
219	D-TRPCRL/27898/2025	SUSANTA PANDA VS PRIYANKA KAR	DEBABRATA DASH VS	//0 ()	
220	D-WA/36441/2025	DAYANIDHI ROUTRAY VS STATE OF ODISHA	LINGARAJ MOHANTY VS	// ()	AOD20240000806C202500049
221	D-WA/36617/2025	BIDYASAGAR BEHERA VS STATE OF ODISHA	PRATIK DASH VS	// ()	
222	D-WA/36640/2025	OMKAR SUBHANKAR SWAIN VS STATE OF ODISHA	AKSHAY KUMAR SWAIN VS	// ()	
223	D-WP(C)/36411/2025	DEBENDRA KUMAR SAHOO VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// ()	
224	D-WP(C)/36412/2025	KESHARI MAHALA VS TAHASILDAR DHARMASALA CUM COMPETENT AUTHORITY LAND ACQUISITION AUTHORITY, JAJPUR	SUBHENDU KAR VS	// ()	
225	D-WP(C)/36413/2025 WP(C)/25026/2025	JITEN KUMAR ROUTRAY VS STATE OF ODISHA	LALATENDU SAMAL VS	// ()	
226	D-WP(C)/36414/2025	KALAKAR PRADHAN VS THE COMMISSIONER, CONSOLIDATION AND SETTLEMENT, BOARD OF REVENUE, ODISHA,/CUTTACK	PRASHANTA KUMAR DAS VS	// ()	
227	D-WP(C)/36415/2025	STATESMAN ACADEMY OF MEDICAL SCIENCE, KHURDA	PRADIP KUMAR MOHANTY	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/36416/2025	SHANTI LATA PANDA	PRASHANTA KUMAR DAS	//	
		VS	VS	0	
		THE SECY, DEPT. OF SCHOOL AND MASS EDUCATION, GOVT. OF ODISHA, BBSR		//	
229	D-WP(C)/36419/2025	KALAKAR PRADHAN	PRASHANTA KUMAR DAS	//	
		VS	VS	0	
		THE COMMISSIONER, CONSOLIDATION AND SETTLEMENT, BOARD OF REVENUE, ODISHA,/CUTTACK			
230	D-WP(C)/36420/2025	RAJINDER SINGH	SUVASHISH PATTANAİK	//	
	WP(C)/24964/2025	VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/36422/2025	SURENDRA PRASAD NAYAK	DILLIP KUMAR RAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/36423/2025	AKSHAYA KUMAR PANDA	DILLIP KUMAR RAY	//	
		VS	VS	0	
		THE STATE OF ORISSA		//	
233	D-WP(C)/36424/2025	BIMBADHAR BEHERA	DILLIP KUMAR RAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/36425/2025	SANATAN BISWAL	DILLIP KUMAR RAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/36426/2025	MAHENDRA PRASAD BEHERA	DILLIP KUMAR RAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/36427/2025	GOURANGA CHANDRA SAHU	DILLIP KUMAR RAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/36428/2025	AKSHAYA KUMAR BARIK	DILLIP KUMAR RAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/36429/2025	SUBASH CHANDRA SAHU	DILLIP KUMAR RAY	//	
		VS	VS	0	

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239	D-WP(C)/36430/2025	STATE OF ODISHA UMESH CHANDRA NAYAK VS	DILLIP KUMAR RAY VS	// // 0	
240	D-WP(C)/36431/2025	THE STATE OF ORISSA MUKTIKANTA TRIPATHY VS	DILLIP KUMAR RAY VS	// // 0	
241	D-WP(C)/36432/2025	STATE OF ODISHA FAKIRA CHARAN BEHERA VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
242	D-WP(C)/36433/2025	STATE OF ODISHA BRAMHANAND DAS VS	DILLIP KUMAR RAY VS	// // 0	
243	D-WP(C)/36434/2025	STATE OF ODISHA TARA DEEPAK PRATAP BHAI SA VS	ADHIRAJ MOHANTY VS	// // 0	
244	D-WP(C)/36435/2025	UNION OF INDIA RIKASH KUMAR AGRAWAL VS	LALIT SAHU VS	// // 0	
245	D-WP(C)/36436/2025	STATE OF ODISHA RIKASH KUMAR AGRAWAL VS	LALIT SAHU VS	// // 0	
246	D-WP(C)/36437/2025	STATE OF ODISHA DURYODHANA ACHARYA VS	SAROJA KANTA SAMAL VS	// // 0	
247	D-WP(C)/36438/2025	STATE OF ODISHA PRASANTA KUMAR SUNDARAY VS	BIBHUTI RANJAN MOHANTY VS	// // 0	
248	D-WP(C)/36439/2025	STATE OF ODISHA SRIDHAR PARIDA VS	ASUTOSH MOHANTY VS	// // 0	
249	D-WP(C)/36440/2025	STATE OF ODISHA SASANKA SEKHAR PANIGRAHI VS GENERAL MANAGER CUM DISCIPLINARY AUTHORITY, OGB, BBSR	SHASHI BHUSAN JENA VS	// // 0 //	

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250	D-WP(C)/36442/2025	BIPIN BIHARI MISHRA VS BRANCH MANAGER HDB FINANCIAL SERVICES LTD, ANGUL	GIRIJA SANKAR MOHANTY VS	// ()	
251	D-WP(C)/36444/2025	PREMALATA JENA VS ADDITIONAL COMMISSIONER, ADDITIONAL REVISIONAL COURT NO. 1	KABIR KUMAR JENA VS	// ()	AOD20240000733C202500015
252	D-WP(C)/36445/2025 WP(C)/24991/2025	MANEESHA MISHRA VS DR. AMIT KUMAR SHAMAL	AVIJIT PATNAIK VS	// ()	AOD20240000363C202500023
253	D-WP(C)/36446/2025	SIVA PRASAD JENA VS STATE OF ODISHA	ABHIRAM SWAIN VS	// ()	
254	D-WP(C)/36447/2025	MADAN MOHAN SAHU VS STATE OF ODISHA	KHIROD CHANDRA MAJHI VS	// ()	
255	D-WP(C)/36448/2025	M/S AKSHAYA KUMAR SAHOO, ANGUL VS THE COMMISSIONER CGST AND CENTRAL EXCISE, ROURKELA	RAMESH CHANDRA JENA VS	// ()	
256	D-WP(C)/36449/2025	M/S. ORION MARKETING, BBSR VS STATE OF ODISHA	KHIROD CHANDRA MAJHI VS	// ()	
257	D-WP(C)/36450/2025	MADAN MOHAN SAHOO VS STATE OF ODISHA	KHIROD CHANDRA MAJHI VS	// ()	
258	D-WP(C)/36451/2025	SUKANTA PATRA VS STATE OF ODISHA	KHIROD CHANDRA MAJHI VS	// ()	
259	D-WP(C)/36454/2025	SARAT CHANDRA MOHANTY VS STATE OF ODISHA	NIHAL RATH VS	// ()	
260	D-WP(C)/36455/2025	BHADU MURMU VS STATE OF ODISHA	BAIJAYANTI MOHANTY VS	// ()	
261	D-WP(C)/36456/2025	SARASWATI PANDA@SUAR	BIREN SANKAR TRIPATHY	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
262	D-WP(C)/36459/2025	THE EXECUTIVE ENGINEER (ELECT), TPNODL, KUANRASA NEETRIKUMAR TRIPATHI KUA KHIA		//	
		VS	VS	()	
		THE REGISTRAR CUM SECY, ODISHA HUMAN RIGHTS COMMISSION, BBSR		//	
263	D-WP(C)/36461/2025	KUMUDA KANTA DASH	SOUBHAGYA KUMAR RATH	//	AOR20220004309C202500051
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-WP(C)/36462/2025	VANDANA JAIN	PRAVAT KUMAR NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-WP(C)/36463/2025	PRAFULLA KUMAR SAHOO	SHREEKANTA PRASAD SAHOO (1)	//	
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-WP(C)/36465/2025	RAMESH CHANDRA NAYAK	SHREEKANTA PRASAD SAHOO (1)	//	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-WP(C)/36466/2025	RUSHABHA SUNA	BHOJARAJ SETH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-WP(C)/36467/2025	MANOJA KUMAR RATH	SIDHESWAR MALLIK	//	
		VS	VS	()	
		ODISHA POWER TRANSMISSION CORPORATION LIMITED, BBSR		//	
269	D-WP(C)/36468/2025	RAJENDRA KUMAR TRIPATHY	SURAJ MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-WP(C)/36470/2025	SAMSAD KHAN	JNYANANANDA PANDA	//	
	WP(C)/24997/2025	VS	VS	()	
		STATE OF ODISHA		//	
271	D-WP(C)/36471/2025	SAROJ KUMAR MOHAPATRA	KANANBALA ROY CHOUDHURY	//	AOR20220001523C202500112
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-WP(C)/36473/2025	KSHETRANATH HEMBRAM	GOKULANANDA PADHI	//	
		VS	VS	()	

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273	D-WP(C)/36474/2025	STATE OF ODISHA NARAHARI ROUL VS	KAMALAKANTA NAYAK VS	// // 0	
274	D-WP(C)/36476/2025	STATE OF ODISHA MAA SANTOSHI RARE SHG KAINARA KANTAPALI, Bhubaneswar	BHUBANESWAR VS	// // 0	
275	D-WP(C)/36477/2025	STATE OF ODISHA NIRAKARA MOHANTY VS	KAMALAKANTA NAYAK VS	// // 0	
276	D-WP(C)/36478/2025	STATE OF ODISHA NALINI SAGAR VS	KIRTAN DANG VS	// // 0	
277	D-WP(C)/36479/2025	STATE OF ODISHA KULADHAR JHAKAR @ JHANKAR VS	SUSHANTA KUMAR JOSHI VS	// // 0	
278	D-WP(C)/36480/2025	STATE OF ODISHA PRADEEP KUMAR RATH VS	JAGAMOHAN PATTANAİK VS	// // 0	AOR20220001586C202500071
279	D-WP(C)/36481/2025	STATE OF ODISHA PRAKASH RAO ACHARY VS	JAGAMOHAN PATTANAİK VS	// // 0	AOR20220001586C202500074
280	D-WP(C)/36483/2025	STATE OF ODISHA TRUPTIMAYEE SWAIN VS	PRATAP CHANDRA MISHRA VS	// // 0	
281	D-WP(C)/36484/2025	THE STATE OF ODISHA RABINARAYAN PANDA VS	BANABIHARI RAY VS	// // 0	
282	D-WP(C)/36491/2025	STATE OF ODISHA SUMAN KUMAR PAL VS	RAJIB RATH VS	// // 0	
283	D-WP(C)/36493/2025	CHAIRPERSON, ODISHA SUB-ORDINATE STAFF COMMISSION, BBSR BIBHUTI BHUSAN PRADHAN VS	MAHESWAR MOHANTY VS	// // 0	
		PANKAJINI PRADHAN		//	

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284	D-WP(C)/36496/2025	TANGENT SOLUTIONS, BBSR VS STATE OF ODISHA	SUNIL J. MATHEWS VS	// 0 //	
285	D-WP(C)/36497/2025	HRUSIKESH MISHRA VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //	
286	D-WP(C)/36498/2025	DEBENDRA NATH DAS VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	// 0 //	
287	D-WP(C)/36499/2025	BHUPATI DAS VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	// 0 //	
288	D-WP(C)/36500/2025	LAXMI GOUDA VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //	
289	D-WP(C)/36503/2025	SURENDRA KUMAR MISHRA VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //	
290	D-WP(C)/36506/2025	NIRUPAMA SAHOO VS SHIBADUTTA SAHOO	KALYANI PANIGRAHI VS	// 0 //	
291	D-WP(C)/36507/2025	RATNAKAR DAS VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //	
292	D-WP(C)/36511/2025	DIPAK KUMAR NAYAK VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
293	D-WP(C)/36512/2025	CHITTARANJAN PATRA VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //	
294	D-WP(C)/36513/2025	PRAVAT CHANDRA KAR VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
295	D-WP(C)/36514/2025	RAMAKANTA JENA	KABIRAJ SAHOO	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
296	D-WP(C)/36515/2025	SANTOSH KUMAR NANDA	MAHENDRA KUMAR SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-WP(C)/36516/2025	SUSHIL KUMAR ORAM	MANORANJAN PADHI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-WP(C)/36518/2025	SURENDRA PRADHAN	MAHENDRA KUMAR SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-WP(C)/36519/2025	CHITTA RANJAN BEHERA	KHIROD KUMAR SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-WP(C)/36520/2025	SANGITA SAHOO	AJAYA KUMAR MOHARANA	//	
		VS	VS	()	
		STATE OF ORISSA		//	
301	D-WP(C)/36522/2025	PRAMILA DEI	MAHENDRA KUMAR SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-WP(C)/36523/2025	NARMADA BEHERA	MAHENDRA KUMAR SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-WP(C)/36524/2025	PUSPALATA PARIDA	MAHENDRA KUMAR SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-WP(C)/36526/2025	BRUNDABATI HARIJAN	HAREKRUSHNA DASH	//	AOD2024000001C202500171
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-WP(C)/36527/2025	BALIPUT GRAMPANCHAYAT LEVEL FEDERATION	RAJIV KUMAR MAHANTA	//	AOR20220001662C202500072
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-WP(C)/36529/2025	MAA TARINI BLOCK MISSION SHAKTI	RAJIV KUMAR MAHANTA	//	AOR20220001662C202500073
		VS	VS	()	

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307	D-WP(C)/36530/2025	STATE OF ODISHA PADMA CHARAN NANDA VS	MANAS RANJAN SATPATHY VS	// // ()	
308	D-WP(C)/36531/2025	THE CHIEF MANAGING DIRECTOR OF O.S.R.T.C., BBSR BIRA KISHORE MISHRA VS	SAILABALA JENA VS	// // ()	
309	D-WP(C)/36532/2025	STATE OF ODISHA BLOCK MISSION SHAKTI FEDERATION VS	RAJIV KUMAR MAHANTA VS	// // ()	AOR20220001662C202500074
310	D-WP(C)/36533/2025	STATE OF ODISHA PRIYA DARSHINI, GURUNDIA VS	RAJIV KUMAR MAHANTA VS	// // ()	AOR20220001662C202500075
311	D-WP(C)/36535/2025	STATE OF ODISHA MANORAMA MISHRA VS	MAHENDRA KUMAR SAHOO VS	// // ()	
312	D-WP(C)/36536/2025	STATE OF ODISHA TAPASWINI NAYAK VS	JITU SAHOO VS	// // ()	
313	D-WP(C)/36537/2025	STATE OF ODISHA MALATI PRUSTY VS	MAHENDRA KUMAR SAHOO VS	// // ()	
314	D-WP(C)/36538/2025	STATE OF ODISHA SANTOSH KUMAR SENAPATI VS	SOURAV SUMAN BHYAN VS	// // ()	
315	D-WP(C)/36540/2025	STATE OF ODISHA AJAYA KUMAR DEHURY VS	PRAMOD KUMAR JENA VS	// // ()	
316	D-WP(C)/36541/2025	STATE OF ODISHA ANIL KUMAR SAHOO VS	PRAMOD KUMAR JENA VS	// // ()	
317	D-WP(C)/36542/2025	STATE OF ODISHA RAMA CHANDRA NAIK VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	// // () //	

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318	D-WP(C)/36543/2025	IIFL FINANCE LIMITED, MAHARASTRA VS STATE OF ODISHA	ASIT KUMAR CHAUDHURY VS VS	// () //	
319	D-WP(C)/36544/2025	BIRA KISHORE MISHRA VS STATE OF ODISHA	SAILABALA JENA VS VS	// () //	
320	D-WP(C)/36545/2025	DINABANDHU BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS VS	// () //	
321	D-WP(C)/36548/2025	MINATI SINGH VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS VS	// () //	
322	D-WP(C)/36549/2025	BLOCK MISSION SHAKTI FEDERATION VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS VS	// () //	AOD20240000333C202500079
323	D-WP(C)/36551/2025	MISSION SHAKTI FEDERATION VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS VS	// () //	AOD20240000333C202500080
324	D-WP(C)/36552/2025	BHAGYABATI NAYAK VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS VS	// () //	
325	D-WP(C)/36553/2025	SAKTI SAMRUDHI MAHASANGHA VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS VS	// () //	AOD20240000333C202500081
326	D-WP(C)/36554/2025	BHASKAR CHANDRA PATRA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS VS	// () //	
327	D-WP(C)/36555/2025	ANANYA SELF HELP GROUP VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS VS	// () //	AOD20240000333C202500082
328	D-WP(C)/36556/2025	SUBRAT RAY VS STATE OF ODISHA	SANJIB RAY VS VS	// () //	
329	D-WP(C)/36557/2025	PRAKASH RATAN BARIK	PRAMOD KUMAR JENA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/36559/2025	JAYASHREE KUMARI DEVI	HARIPAD MOHANTY	//	
		VS	VS	0	
		UNION OF INDIA		//	
331	D-WP(C)/36560/2025	ABHINASH GURU	SOUMYA JYOTI BISWAL	//	
		VS	VS	0	
		UNION OF INDIA		//	
332	D-WP(C)/36562/2025	SWAYANG SIDHA MAHASANGHA,BALESWAR	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/36563/2025	GEETANJALI CHHOTRAY @ MANDHATA	DIPTI RANJAN MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/36564/2025	JANGYASENI MAHASANGHA, BALESWAR	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/36565/2025	RANJAN PARIDA	JNANA RANJAN KAR	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/36566/2025	JANGYASENI MAHASANGHA, BALESWAR	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/36567/2025	SHRAWAN KUMAR AGARWAL	BIJAYA KUMAR RAGADA	//	
		VS	VS	0	
		UNION OF INDIA		//	
338	D-WP(C)/36568/2025	ANNADA SUAR	GOPINATH MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/36570/2025	BIDYADHAR NAYAK	KSHIROD KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/36571/2025	GHANASHYAM BEHERA	PRADIPTA KISHORE BHUYAN	//	
		VS	VS	0	

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341	D-WP(C)/36572/2025	STATE OF ODISHA PRATYUSA BLOCK LEVEL FEDERATION, BALESWAR	RUBHRANSU BHUSAN MOHANTY	// //	
		VS	VS	()	
342	D-WP(C)/36573/2025	STATE OF ODISHA PRABIR BARICK	KSHIROD KUMAR ROUT	// //	
		VS	VS	()	
343	D-WP(C)/36574/2025	STATE OF ODISHA SABITA GOMANGO	RABI NARAYAN MISHRA - 2	// //	
		VS	VS	()	
344	D-WP(C)/36576/2025	STATE OF ODISHA PHULA LATA PAGAL	KSHIROD KUMAR ROUT	// //	
		VS	VS	()	
345	D-WP(C)/36578/2025	STATE OF ODISHA KANHU CHARAN SAMAL	PRADIPTA KISHORE BHUYAN	// //	
		VS	VS	()	
346	D-WP(C)/36581/2025	STATE OF ODISHA SUKANTI DILIP BARICK@ SUKANTI BARICK	KSHIROD KUMAR ROUT	// //	
		VS	VS	()	
347	D-WP(C)/36584/2025	STATE OF ODISHA SUMANTA MOHAPATRA	KSHIROD KUMAR ROUT	// //	
		VS	VS	()	
348	D-WP(C)/36586/2025	STATE OF ODISHA MANOJ KUMAR PATTANAYAK @ MANOJ PATTANAYAK	TUSAR KUMAR MISHRA	// //	
		VS	VS	()	
349	D-WP(C)/36590/2025	STATE OF ODISHA ASHOK KUMAR SAMAL	KSHIROD KUMAR ROUT	// //	
		VS	VS	()	
350	D-WP(C)/36591/2025	STATE OF ODISHA UNION OF INDIA	BIBHUTI BHUSAN MISHRA	// //	
		VS	VS	()	
351	D-WP(C)/36592/2025	SWARNALATA PANIGRAHI ALIYA BEGAM	SIDDHANT SARANGI	// //	AOD20250000975C202500004
		VS	VS	()	
		STATE OF ODISHA		//	

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352	D-WP(C)/36593/2025	GANGA DHAR SITHA VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// 0 //	AOD20240000333C202500078
353	D-WP(C)/36594/2025	UMAKANTA PAGAL VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //	
354	D-WP(C)/36595/2025	M/S MEHER TRAVELS VS PRINCIPAL COMMISSIONER GST AND CENTRAL EXCISE	PRABODHA CHANDRA NAYAK VS	// 0 //	AOR20220001657C202500118
355	D-WP(C)/36596/2025	KHETRABASI MEHER VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //	
356	D-WP(C)/36597/2025	MADHUSUDAN BEHERA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	AOD20250000180C202500160
357	D-WP(C)/36598/2025	PRABIR KUMAR ROUT VS THE COMMISSIONER OF CT AND GST	PRABODHA CHANDRA NAYAK VS	// 0 //	AOR20220001657C202500117
358	D-WP(C)/36600/2025	SABIR KUMAR PRADHAN VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //	
359	D-WP(C)/36601/2025	UJJWAL SAHU VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	// 0 //	AOR20220001639C202500023
360	D-WP(C)/36602/2025	BHAGABAN MOHALIK VS THE COMMISSIONER OF CT AND GST	PRABODHA CHANDRA NAYAK VS	// 0 //	AOR20220001657C202500116
361	D-WP(C)/36603/2025	SAROJ KUMAR DAS VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //	
362	D-WP(C)/36606/2025	BIPUL BIDYADHAR @ BIPUL KUMAR BIDYADHAR VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //	
363	D-WP(C)/36607/2025	NABAGHAN MANIK	KSHIROD KUMAR ROUT	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/36608/2025	M/S.SAI PLUS TWO SCIENCE RESIDENTIAL COLLEGE	BOMANATH MISHRA	//	
		VS	VS	0	
		DEPUTY DIRECTOR (REVENUE) ESIC, BBSR		//	
365	D-WP(C)/36610/2025	RAJENDRA KUMAR BIDYADHAR	TUSAR KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
366	D-WP(C)/36612/2025	BALASORE STONE CRUSHER OWNERS ASSOCIATION	IRONOY MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
367	D-WP(C)/36615/2025	HEMANTA KUMAR DASH	BISHNU PRASAD PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
368	D-WP(C)/36616/2025	GOMARDIH WORKERS UNION, SUNDARGARH	AGASTI KANUNGO	//	
		VS	VS	0	
		THE GENERAL MANAGER, M/S TYCOONS INDUSTRIES PVT.LTD		//	
369	D-WP(C)/36619/2025	JAYA KRUSHNA DAS	GOUTAM KUMAR ACHARYA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
370	D-WP(C)/36621/2025	GOMARDIH WORKERS UNION, SUNDARGARH	AGASTI KANUNGO	//	
		VS	VS	0	
		THE GENERAL MANAGER, M/S TYCOONS INDUSTRIES PVT.LTD		//	
371	D-WP(C)/36623/2025	MANORANJAN KAR		//	
		VS	VS	0	
		UNION OF INDIA		//	
372	D-WP(C)/36624/2025	UMAKANTA BEHERA	CHITTA RANJAN PATTNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
373	D-WP(C)/36625/2025	CHHATRAPUR GRAM PANCHAYAT LEVEL FEDERATION	SONGRAM MOHRE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
374	D-WP(C)/36627/2025	M/S SANTOSH KUMAR MISHRA	ASHISH KUMAR SAMAL	//	
		VS	VS	0	

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375	D-WP(C)/36628/2025	UNION OF INDIA MAITALI GRAM PANCHAYAT LEVEL FEDERATION, BANGRABARA JENA	BANGRABARA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
376	D-WP(C)/36630/2025	NARANPUR GRAM PANCHAYAT LEVEL FEDERATION, BANGRABARA JENA	BANGRABARA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
377	D-WP(C)/36631/2025	NANDA KISHORE NAIK	PRAJIT KUMAR PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
378	D-WP(C)/36634/2025	MAYADHAR PADHAN	PRAJIT KUMAR PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
379	D-WP(C)/36635/2025	BHAUNRIABAD GRAM PANCHAYAT LEVEL FEDERATION, SPINGRABARA JENA	SPINGRABARA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
380	D-WP(C)/36636/2025	BEGUNIA GRAM PANCHAYAT LEVEL FEDEATION, BANGRABARA JENA	BANGRABARA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
381	D-WP(C)/36637/2025	LABANYABATI SAHU	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
382	D-WP(C)/36638/2025	MAHISAPATA GRAM PANCHAYAT LEVEL FEDERATION, BANGRABARA JENA	BANGRABARA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
383	D-WP(C)/36639/2025	PRANATI SENAPATI	DIPTI RANJAN BHOKTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
384	D-WP(C)/36641/2025	SUSANTA MAHALIK	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
385	D-WP(C)/36642/2025	MACHHUA GRAM PANCHAYAT LEVEL FEDERATION, BANGRABARA JENA	BANGRABARA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/36645/2025	ABHI BEHERA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
387	D-WP(C)/36646/2025	M/S SAI SITARAM CONSTRUCTION VS STATE TAX OFFICER, GANJAM	KAJAL SAHOO VS	// 0 //	AOR20220001613C202500023
388	D-WP(C)/36647/2025	SONAL KUMAR NAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
389	D-WP(C)/36648/2025	RADHAKISHOREPUR GRAM PANCHAYAT LEVEL FEDERATION, BALASORE VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
390	D-WP(C)/36649/2025	NABAGHANA ROUT VS STATE OF ODISHA	MANOJ PANIGRAHI VS	// 0 //	AOR20220001665C202500091
391	D-WP(C)/36650/2025	SAROJ KUMAR PRADHAN VS ODISHA GRAMEEN BANK	SAILAZA NANDAN DAS VS	// 0 //	
392	D-WP(C)/36651/2025	SUBASH CHANDRA MAHALIK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
393	D-WP(C)/36652/2025	DEBPRASAD JENA VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //	
394	D-WP(C)/36653/2025	GARADIHI GRAM PANCHAYAT LEVEL FEDERATION, BALASORE VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
395	D-WP(C)/36654/2025	BANAMALI SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
396	D-WP(C)/36655/2025	DEBPRASAD JENA VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //	
397	D-WP(C)/36656/2025	MAUSAM GUPTA	SATYABRATA MOHAPATRA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		COMMISSIONER CT AND GST, CTC ODISHA		//	
398	D-WP(C)/36657/2025	SWATI RAY	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
399	D-WP(C)/36658/2025	SOBHAGINI SINGH	RUPESH KUMAR KANUNGO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
400	D-WP(C)/36659/2025	ABHIMANYU ROUL	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
401	D-WP(C)/36660/2025	MADHUSMITA DAS	SUBHADUTTA ROURAY	//	
		VS	VS	0	
		ODISHA MINING CORPORATION LIMITED, BBSR		//	
402	D-WP(C)/36661/2025	KALANDI CHARAN DASH	AJIT KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
403	D-WP(C)/36662/2025	SHRIJA SAHOO	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
404	D-WP(C)/36663/2025	RABINDRANATH SAHOO	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
405	D-WP(C)/36664/2025	IKIRI GRAMPANCHAYAT LEVEL FEDERATION, NAYAGARH	AMRITH TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
406	D-WP(C)/36665/2025	PANAPANA GRAMPANCHAYAT LEVEL FEDERATION, BANSKOH	KAMALAKAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
407	D-WP(C)/36666/2025	KSHYANA PRAVA NAYAK	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
408	D-WP(C)/36667/2025	RUSHU BENIA	GOUTAM KUMAR ROURAY	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-WP(C)/36668/2025	STATE OF ODISHA LAXMIPRASAD GRAMPANCHAYAT LEVEL FEDERATION VS	MINAMAYABARHY VS	// // ()	
410	D-WP(C)/36669/2025	STATE OF ODISHA EDWIN KERKETTA VS	KUNAL KUMAR SWAIN VS	// // ()	
411	D-ABLAPL/27787/2025	STATE OF ODISHA RAKESH JENA VS	AVIRAM PATRA VS	// // ()	CUTTACK SADAR /648 /2025
412	D-ABLAPL/27789/2025	STATE OF ODISHA RABI @ RABINDRA HANSDA VS	SURYAKANTA DASH VS	// // ()	BALASORE SADAR /166 /2017
413	D-ABLAPL/27790/2025	STATE OF ODISHA SK. NAZIR @ BAL @ SHEKH NAJIR VS	SARADA PRASAD DASH VS	// // ()	RARUAN /86 /2022
414	D-ABLAPL/27792/2025	STATE OF ODISHA PRAMOD MANDHATA @ PRAMOD KUMAR MANDHATA VS	CHOUDHURY PARTHASARATHI DALAI VS	// // ()	CHANDAKA P.S. /395 /2023
415	D-ABLAPL/27794/2025	STATE OF ODISHA SIPUN @ SANGRAM SAHOO VS	ANUGRAHA NARAYAN SAMANTRAY VS	// // ()	GONDIA /339 /2025
416	D-ABLAPL/27796/2025	STATE OF ODISHA PRATAP GHADEI @ PRATAP CHANDRA GHADEI VS	JAYADEBA BEHERA VS	// // ()	SABARANG /205 /2025
417	D-ABLAPL/27802/2025	STATE OF ODISHA RAMDAS MAJHI VS	ALOK KUMAR PANDA VS	// // ()	
418	D-ABLAPL/27809/2025	STATE OF ODISHA BABULI BEHERA VS	ARIJEET MISHRA VS	// // ()	SUKINDA /225 /2025
419	D-ABLAPL/27814/2025	STATE OF ODISHA RAKESH BHOI VS STATE OF ODISHA	AJIT KUMAR PANDA VS	// // ()	BANKI /197 /2021

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/27816/2025	SOUBHAGYA KUMAR DAS VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	BHADRAK TOWN /323 /2025 () //	
421	D-ABLAPL/27822/2025	FURKAN VS STATE OF ODISHA	ASIT KUMAR JENA VS	BADACHANA /308 /2025 () //	
422	D-ABLAPL/27823/2025	ZAFAR QUADIRY VS STATE OF ODISHA	ASIT KUMAR JENA VS	BADACHANA /308 /2025 () //	
423	D-ABLAPL/27827/2025	BIGHOSH AMANTA @ BIGHNESWAR AMANTA VS STATE OF ODISHA	RANJIT KUMAR PATRA VS	BANARAPAL /378 /2025 () //	
424	D-ABLAPL/27831/2025	GUNJAN KUMAR VS STATE OF ODISHA	SIDHARTHA DAS VS	JODA /157 /2025 () //	
425	D-ABLAPL/27834/2025	JYOTI RANJAN MALIK VS STATE OF ODISHA	ANITA SAHOO VS	CHANDIPUR /70 /2025 () //	
426	D-ABLAPL/27837/2025	PRAMOD KUMAR MALLIK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	DHENKANAL SADAR /666 /2025 () //	AOR20220001648C202500101
427	D-ABLAPL/27841/2025	MADAN MOHAN LENKA @ MADAN LENKA VS STATE OF ODISHA	SARADA PRASAD DASH VS	KHAIRA /248 /2025 () //	
428	D-ABLAPL/27851/2025	PADIA HARICHANDAN @ PRADIP HARICHANDAN VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	AIR FIELD P.S. /105 /2025 () //	
429	D-ABLAPL/27854/2025	BASA KHAN VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	DHUSURI /426 /2025 () //	
430	D-ABLAPL/27855/2025	SARAT CHANDRA MOHANTA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	/ /0 () //	
431	D-ABLAPL/27857/2025	BIKASH BEHERA	BICHITRA NARAYANA SATAPATHY	ABHAYACHANDPUR /8 /2024	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
432	D-ABLAPL/27858/2025	RASHMI RANJAN PATTANAIAK	RAMDAS ACHARY	KANAS /192 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-ABLAPL/27861/2025	SATABDI MOHANTY	PRASANT KUMAR BARIK	BHADRAK TOWN /506 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-ABLAPL/27862/2025	BRUNDABATI DAS @ BRINDABATI DAS	AMULYA RATNA PANDA	KAMARDA /149 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-ABLAPL/27863/2025	TAPAS KUMAR SAHU	AMULYA RATNA PANDA	BALASORE SADAR /341 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-ABLAPL/27864/2025	SURIYA KHILLO @ SURYA KHILO	AMULYA RATNA PANDA	JEYPORE SADAR /223 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-ABLAPL/27865/2025	TAPAN KUMAR DEHURI	DEBADUTTA KANUNGO	BALUGAON P.S. /250 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-ABLAPL/27868/2025	PRADEEP CHANDRA RAY @ PRADEEP RAY	ARUPANANDA GOSWAMY	BADABAZAR /401 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-ABLAPL/27871/2025	TRINATH NAIK	BIRAJA PRASAD NANDA	JARAPADA /224 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-ABLAPL/27872/2025	BIJAY MOHANTY	PRASANTA KUMAR SAHOO	BANSADA /116 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-ABLAPL/27873/2025	PARIKSHITA CH. LENKA @ LENKA BABU	NILAKANTHA JUJHARSINGH	NACHUNI /267 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
442	D-ABLAPL/27878/2025	RAMESH PADHIARY	PRASANTA KUMAR SAHOO	PURUNABAZAR /212 /2025	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-ABLAPL/27882/2025	STATE OF ODISHA PADMANABH @ PADMANAVA PATTNAYAK VS	AMIT KUMAR SAA VS	// LACHHIPUR /103 /2025 ()	AOR20220001583C202500063
444	D-ABLAPL/27884/2025	STATE OF ODISHA BABAJI @ GOBINDA CHANDRA SAHOO VS	MANAS KUMAR CHAND VS	// GHASIPURA /349 /2025 ()	
445	D-ABLAPL/27886/2025	STATE OF ODISHA SATURA @ SATRUGHNA SAHOO VS	MANAS KUMAR CHAND VS	// GHASIPURA /349 /2025 ()	
446	D-ABLAPL/27887/2025	STATE OF ODISHA DIBAS CHANDRA NAG @ DIBAS VS	SARAT KUMAR JENA VS	// BARGARH RURAL /88 /2025 ()	
447	D-ABLAPL/27890/2025	STATE OF ODISHA DILIP BHATA @ DILLIP KUMAR BHATTA VS	TANMAYA KUMAR MOHANTY VS	// Maitri Vihar PS /301 /2025 ()	
448	D-ABLAPL/27894/2025	STATE OF ODISHA RAJRAJESWAR DUTTA @ DATTA VS	DHARMENDRA SETHY VS	// RASGOBINDPUR /332 /2025 ()	
449	D-ABLAPL/27896/2025	STATE OF ODISHA NITISH DAS VS	SMRUTI RANJAN ROUT VS	// BALIANTA P.S. /414 /2025 ()	
450	D-ABLAPL/27897/2025	STATE OF ODISHA RATIKANTA ROUT VS	MD. GOLAM MADANI VS	// BHADRAK RURAL /503 /2025 ()	
451	D-ABLAPL/27901/2025	STATE OF ODISHA ABDUL ALIM @ MOHAMMED ANWAR VS	GOREKHANATH DAS VS	// JATNI P.S. /313 /2025 ()	
452	D-ABLAPL/27904/2025	STATE OF ODISHA DHARANIDHAR KANDI VS	MOHAMMED RIAZ VS	// BHADRESWAR /147 /2025 ()	
453	D-ABLAPL/27905/2025	STATE OF ODISHA NARAYAN PATTNAIK VS STATE OF ODISHA	PRASANNA KUMAR NANDA VS	// MARKAT NAGAR /178 /2025 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-ABLAPL/27906/2025	AMIT KUMAR PATTNAIK VS STATE OF ODISHA	PRASANNA KUMAR NANDA VS	MARKAT NAGAR /178 /2025 () //	
455	D-ABLAPL/27909/2025	NIRANJAN RANA VS STATE OF ODISHA	SOUMENDRA PATTANAİK VS	//0 () //	
456	D-ABLAPL/27911/2025	MOHAN BARIK VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	MARKAT NAGAR /128 /2020 () //	
457	D-ABLAPL/27912/2025	JAYA KRUSHNA BEHERA @ JAYKRUSHNA BEHERA VS STATE OF ODISHA	SK KUNJA BEHERA VS	JALESWAR /3 /2024 () //	
458	D-ABLAPL/27914/2025	ABDUL RAHİM VS STATE OF ODISHA	GOREKHANATH DAS VS	JATNI P.S. /313 /2025 () //	
459	D-ABLAPL/27920/2025	DURYADHAN BARIK @ DHANA BARIK VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	SAHID NAGAR P.S. /485 /2024 () //	
460	D-ABLAPL/27925/2025	KALU @ MUKESH AGRAWAL @ MANOJ AGRAWAL VS STATE OF ODISHA	GOKULANANDA SAHU VS	PADAMPUR /231 /2025 () //	
461	D-ABLAPL/27929/2025	KASIMUDDIN KHAN VS STATE OF ODISHA	PRATIK DASH VS	PURUNABAZAR /217 /2025 () //	
462	D-ABLAPL/27937/2025	S.K.RAHUL VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	LALBAG /359 /2025 () //	
463	D-ABLAPL/27939/2025	SIBA KUMAR SAMAL VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	SAHID NAGAR P.S. /417 /2025 () //	
464	D-ABLAPL/27944/2025	SOUBHAGYA BAİRIGANJAN @ BABUL BAİRIGANJAN VS STATE OF ODISHA	ANMLAN SHAKTI PAUL VS	KHURDA SADAR /127 /2025 () //	
465	D-ABLAPL/27948/2025	RASMITA DAS	SANJIB KUMAR BHANJADEO	KHURDA MODEL /370 /2025	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
466	D-ABLAPL/27950/2025	SUSANTA KUMAR DAS	SANJIB KUMAR BHANJADEO	KHURDA MODEL /368 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
467	D-ABLAPL/27951/2025	APIT NATH	RAKESH BEHERA	CANTONMENT ROAD /217 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
468	D-ABLAPL/27955/2025	SUSANTA KUMAR DAS	SANJIB KUMAR BHANJADEO	KHURDA MODEL /369 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
469	D-ABLAPL/27959/2025	SURENDRA PARIDA @ NARAYAN PARIDA	PRADIPTA BEURA	//	AOD20220004020C202500048
		VS	VS	()	
		STATE OF ODISHA		//	
470	D-ABLAPL/27969/2025	LAXMAN OJHA @ LAXMAN	DEBA KUMAR RATH	BHARATPUR PS /419 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
471	D-ABLAPL/27970/2025	SUNIL KUMAR MOHANTY	GAUTAM CHARAN ROUT	TIRTOL /462 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
472	D-ABLAPL/27971/2025	SANJAY SAMAL	RAMA CHANDRA RAY	MARKAT NAGAR /7 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
473	D-ABLAPL/27972/2025	SAROJ KUMAR SAHOO @ MUNA SAHOO	PRAVASH CHANDRA JENA	BANARAPAL /102 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
474	D-ABLAPL/27973/2025	BANKANIDHI SAHOO	AMLAN SHAKTI PAUL	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
475	D-ABLAPL/27983/2025	BENGO @ HARISCHANDRA ROUL	PRASANTA KUMAR BARIK	BANSADA /250 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
476	D-ABLAPL/27984/2025	SAMBHUNATH NAYAK	TUSAR KANTA SAHOO	RAGHUNATHPUR /196 /2025	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
477	D-ABLAPL/27988/2025	STATE OF ODISHA HARIA @ SANJIB BAGHASINGH VS	PRAKASH CHANDRA DASH VS	// JATNI P.S. /150 /2025 ()	
478	D-ABLAPL/27993/2025	STATE OF ODISHA SK. FARUK @ SK. FAROOQUE VS	DIBYAJYOTI SAHOO VS	// PURUNABAZAR /218 /2025 ()	
479	D-ABLAPL/27995/2025	STATE OF ODISHA DEBASIS JENA VS STATE OF ODISHA	RAKESH BEHERA VS	// CHAULIAGANJA /466 /2025 () //	

ORISSA HIGH COURT

MISC CASES FILED on :09/09/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-GA/17/1996 GA/17/1996	STATE MP	AGA	2/2025
2	D-STREV/36509/2025 STREV/ /	SR. DIVISIONAL ELECTRICAL ENGINEER (OPERATION), ENSR & COASTAL RAILWAY, SAMBALPUR DIVISION, SAMBALPUR MP		76/2025
3	D-STREV/36509/2025 STREV/ /	SR. DIVISIONAL ELECTRICAL ENGINEER (OPERATION), ENSR & COASTAL RAILWAY, SAMBALPUR DIVISION, SAMBALPUR MP		77/2025
4	D-STREV/36510/2025 STREV/ /	SR. DIVISIONAL ELECTRICAL ENGINEER (OPERATION), ENSR & COASTAL RAILWAY, SAMBALPUR DIVISION, SAMBALPUR MP		78/2025
5	D-STREV/36510/2025 STREV/ /	SR. DIVISIONAL ELECTRICAL ENGINEER (OPERATION), ENSR & COASTAL RAILWAY, SAMBALPUR DIVISION, SAMBALPUR MP		79/2025
6	D-STREV/36517/2025 STREV/ /	SR. DIVISIONAL ELECTRICAL ENGINEER (OPERATION), ENSR & COASTAL RAILWAY, SAMBALPUR DIVISION, SAMBALPUR MP		80/2025
7	D-STREV/36517/2025 STREV/ /	SR. DIVISIONAL ELECTRICAL ENGINEER (OPERATION), ENSR & COASTAL RAILWAY, SAMBALPUR DIVISION, SAMBALPUR MP		81/2025
8	D-TRPCRL/27898/2025 TRPCRL/ /	SUSANTA PANDA MP	DEBABRATA DASH	90/2025
9	D-OTAPL/36495/2025 OTAPL/ /	COMMNR. OF GST AND CENTRAL EXCISE AND CUSTOMS COMMISSIONERATE, BBSR MP		138/2025
10	D-OTAPL/36495/2025 OTAPL/ /	COMMNR. OF GST AND CENTRAL EXCISE AND CUSTOMS COMMISSIONERATE, BBSR MP		139/2025
11	D-OTAPL/36501/2025 OTAPL/ /	COMMNR. OF GST AND CENTRAL EXCISE AND CUSTOMS COMMISSIONERATE, BBSR MP		140/2025
12	D-OTAPL/36501/2025 OTAPL/ /	COMMNR. OF GST AND CENTRAL EXCISE AND CUSTOMS COMMISSIONERATE, BBSR MP		141/2025
13	D-CRLMP/27899/2025 CRLMP/ /	KSHIROD SAMAL MP	AMIT PRASAD BOSE	201/2025
14	D-JCRLA/14043/2025 JCRLA/62/2025	PANCHUA@PANCHANANA PRADHAN MP	ADV.	257/2025
15	D-JCRLA/14043/2025 JCRLA/62/2025	PANCHUA@PANCHANANA PRADHAN MP	ADV.	258/2025
16	D-JCRLA/14043/2025 JCRLA/62/2025	PANCHUA@PANCHANANA PRADHAN MP	ADV.	259/2025
17	D-TRP(C)/36421/2025 TRP(C)/ /	MAMUNI SEN @ TARULATA KARMAKAR SRIKAR KUMAR RATH MP		347/2025
18	D-CONTC/26126/2024 CONTC/4829/2024	NILANCHAL DASH MP	SANDHYARANI PANI	348/2025
19	D-TRP(C)/36443/2025 TRP(C)/ /	SUBHRAKANTI SAHOO MP	SUKANTA KUMAR PANDA	348/2025
20	D-CONTC/10649/2025 CONTC/1313/2025	LOKAJANANI SAHANY MP		349/2025
21	D-TRP(C)/36528/2025 TRP(C)/ /	RASMITA PARAMANIK MP	TAPASWINI SINHA	349/2025
22	D-TRP(C)/36561/2025 TRP(C)/ /	RASMITA SETHI MP	SARAT CHANDRA MEKAP	350/2025
23	D-RVWPET/36417/2025 RVWPET/ /	BAINSHIDHAR SUNDARAY MP	SIDHARTHA SWAIN	367/2025
24	D-RPFAM/36547/2025 RPFAM/ /	RAKESH KUMAR SAMANTARAY MP	AMIT PRASAD BOSE	410/2025
25	D-RPFAM/36582/2025 RPFAM/ /	MANORANJAN PANDA MP	MANORANJAN MISHRA	411/2025
26	D-CMAMPL/36579/2025	SHANTILATA PANIGRAHI	DWARIKA PRASAD MOHANTY	

	CMAPL/ /	MP		467/2025
27	D-CMAPL/36599/2025	AKSHAYA KUMAR PRADHAN	ADV.	
	CMAPL/ /	MP		468/2025
28	D-CMAPL/36605/2025	CHITA RANJAN ROUTRAY	ADV.	
	CMAPL/ /	MP		469/2025
29	D-CMAPL/36604/2025	NILESH KUMAR PAREKH	ADV.	
	CMAPL/ /	MP		470/2025
30	D-CMAPL/27938/2025	SATYABRATA MALLICK	RAGHUNATH DASMOHAPATRA	
	CMAPL/ /	MP		471/2025
31	D-CMAPL/36611/2025	BIRA KISHORE MEHER	ADV.	
	CMAPL/ /	MP		472/2025
32	D-CMAPL/36613/2025	TRILOCHAN PALEI	MITHUN DAS	
	CMAPL/ /	MP		473/2025
33	D-MATA/35558/2025	MANASA KUMAR SATPATHY	NIRANJAN SINGH (1)	
	MATA/ /	MP		506/2025
34	D-MATA/36643/2025	BAVISETTY SANTOSH KUMAR @ B. SANTOSH KUMAR	DEBENDRA KUMAR SARANDA	
	MATA/ /	MP		507/2025
35	D-MATA/36643/2025	BAVISETTY SANTOSH KUMAR @ B. SANTOSH KUMAR	DEBENDRA KUMAR SARANDA	
	MATA/ /	MP		508/2025
36	D-MATA/36644/2025	BAVISETTY SANTOSH KUMAR @ B. SANTOSH KUMAR	DEBENDRA KUMAR SARANDA	
	MATA/ /	MP		509/2025
37	D-FAO/580/2020	RITANJALEE BEHERA	SATYABRATA MOHANTY	
	FAO/580/2020	MP		819/2025
38	D-BLAPL/13190/2025	RANJAN KUMAR SAHU	SURYAKANTA DWIBEDI, R.K. MAHANTA, S.S. DASH, D.BARIK, K.M.	
	BLAPL/5045/2025	MP		930/2025
39	D-BLAPL/22353/2025	BISWANATH SAHU	KARTIK CHANDRA TRIPATHY	
	BLAPL/7811/2025	MP		931/2025
40	D-BLAPL/26797/2025	MAHESWAR MALLICK @ MAHESWAR MALLICK	SUDHANU MISHRA	
	BLAPL/9326/2025	MP		932/2025
41	D-BLAPL/16747/2025	SMRUTIRANJAN SAMADARSI		
	BLAPL/6245/2025	MP		933/2025
42	D-CRLREV/24355/2025	MAHIRAM TANTY	SWARAJ PATEL	
	CRLREV/554/2025	MP		972/2025
43	D-CRLREV/24355/2025	MAHIRAM TANTY	SWARAJ PATEL	
	CRLREV/554/2025	MP		973/2025
44	D-CRLREV/27829/2025	BIBHISAN NAG	BIRAJA PRASANNA DAS	
	CRLREV/ /	MP		974/2025
45	D-CRLREV/27850/2025	SHAKTI RANJAN DASH	ABHISHEK DASH	
	CRLREV/ /	MP		975/2025
46	D-CRLREV/24650/2025	BHABANI DEY	BHAGABAT PRASAD RATH	
	CRLREV/ /	MP		976/2025
47	D-CRLREV/27883/2025	ASHOK KUMAR MAHANA	RAMDAS ACHARY	
	CRLREV/ /	MP		977/2025
48	D-CRLREV/27883/2025	ASHOK KUMAR MAHANA	RAMDAS ACHARY	
	CRLREV/ /	MP		978/2025
49	D-CRLREV/27903/2025	SHANTI BHUSAN NAYAK @ SANTI BHUSAN NAYAK	ANANTA RANJAN MOHANTY	
	CRLREV/ /	MP		979/2025
50	D-CRLREV/27922/2025	M/S. EUMRO INTERIORS, NAYAGARH	SURYAKANTA DWIBEDI	
	CRLREV/ /	MP		980/2025
51	D-CRLREV/27930/2025	BRUNDABANA PADHEE	SASWAT KUMAR ACHARYA	
	CRLREV/ /	MP		981/2025
52	D-CRLREV/28003/2025	NIRANJAN NAYAK	PRAVASH CHANDRA JENA	
	CRLREV/ /	MP		982/2025
53	D-CRLREV/28004/2025	MD. NASARTULLA	PRAVASH CHANDRA JENA	
	CRLREV/ /	MP		983/2025
54	D-CRLREV/28004/2025	MD. NASARTULLA	PRAVASH CHANDRA JENA	
	CRLREV/ /	MP		984/2025
55	D-RSA/555/2014	GANESWAR MOHANTY	M/S.DEBENDRA KU.SAHOO	
	RSA/555/2014	MP		1277/2025
56	D-RSA/347/2023	SURENDRA NATH PANDA	DIGAMBARA MISHRA	
	RSA/347/2023	MP		1278/2025
57	D-RSA/36475/2025	BIJAYLAXMI RATH	AVIJIT PAL	
	RSA/ /	MP		1279/2025

58	D-RSA/36546/2025 RSA/ /	RURAL WORKS DIVISION,KORAPUT MP	SWAYAMBHU MISHRA,A.S.C	1280/2025
59	D-RSA/36546/2025 RSA/ /	RURAL WORKS DIVISION,KORAPUT MP	SWAYAMBHU MISHRA,A.S.C	1281/2025
60	D-RSA/36546/2025 RSA/ /	RURAL WORKS DIVISION,KORAPUT MP	SWAYAMBHU MISHRA,A.S.C	1282/2025
61	D-RSA/273/2023 RSA/273/2023	GUPTA POWER INFRASTRUCTURE LTD. MP	AMIT PRASAD BOSE	1283/2025
62	D-RSA/278/2023 RSA/278/2023	GUPTA POWER INFRASTRUCTURE LTD. MP	AMIT PRASAD BOSE	1284/2025
63	D-RSA/36609/2025 RSA/ /	MINATI SAMAL MP	SAILESH DAS	1285/2025
64	D-RSA/36626/2025 RSA/ /	GANDHI PRADHAN MP	DILIP KUMAR MISRA	1286/2025
65	D-CMP/36458/2025 CMP/ /	UNION OF INDIA MP	BIBHUTI BHUSAN MISHRA(SR.PANEL COUNSEL)	1491/2025
66	D-CMP/36472/2025 CMP/ /	JAYASHREE PARIDA @ JAYASHREE DARJ MP	AMIT PRASAD BOSE	1492/2025
67	D-CMP/36482/2025 CMP/ /	BHABANI DAS MP	AMIT PRASAD BOSE	1493/2025
68	D-CMP/36505/2025 CMP/ /	LABANYABATI BEHERA MP	MANMAYA KUMAR DASH	1494/2025
69	D-CMP/36550/2025 CMP/ /	RAMESH CHANDRA SAHOO MP	DWARIKA PRASAD MOHANTY	1495/2025
70	D-CMP/36558/2025 CMP/ /	SUBHADRA BEHERA MP	PRANAB RANJAN CHHATOI	1496/2025
71	D-CMP/36569/2025 CMP/ /	LOCHAN NAYAK MP	BIBHUDDHENDRA KUMAR RATH	1497/2025
72	D-CMP/36587/2025 CMP/ /	SAYED ALI ZUL FUQHAR @ ZULFUKER MP	SAMVIT MOHANTY	1498/2025
73	D-CMP/36588/2025 CMP/ /	RABIRANJAN PANDA MP	AMIT PRASAD BOSE	1499/2025
74	D-CMP/36614/2025 CMP/ /	MUKTANJALI CHOUDHURY MP	TUSAR KUMAR MISHRA	1500/2025
75	D-CMP/36614/2025 CMP/ /	MUKTANJALI CHOUDHURY MP	TUSAR KUMAR MISHRA	1501/2025
76	D-CMP/36629/2025 CMP/ /	SANTI KUMAR MITRA MP	SWAYAMJIT ROUT	1502/2025
77	D-CMP/36633/2025 CMP/ /	KUSANATH MALI MP	MANOJ KUMAR PATI	1503/2025
78	D-ABLAPL/16732/2025 ABLAPL/6865/2025	SHASHADHAR @ SASHADHAR JENA MP	SUBRAT KUMAR DAS	1671/2025
79	D-ABLAPL/3304/2025 ABLAPL/1443/2025	CHIKU HARIPAL MP		1672/2025
80	D-ABLAPL/25428/2025 ABLAPL/9935/2025	SUNIL GIRI @ SUNIL KUMAR GIRI MP		1673/2025
81	D-ABLAPL/22042/2025 ABLAPL/8806/2025	HIMANSHU SEKHAR BISOI MP		1674/2025
82	D-ABLAPL/15037/2025 ABLAPL/6003/2025	GOPA PATRA MP		1675/2025
83	D-ABLAPL/23514/2025 ABLAPL/9373/2025	PANCHANAN PRADHAN MP		1676/2025
84	D-ABLAPL/1798/2023 ABLAPL/1798/2023	JIBRAIL KHAN @ BHARAT KHAN @ ISMILE MP		1677/2025
85	D-ABLAPL/1799/2023 ABLAPL/1799/2023	JIBRAIL KHAN @ BHARAT KHAN @ ISMILE MP		1678/2025
86	D-ABLAPL/1800/2023 ABLAPL/1800/2023	JIBRAIL KHAN @ BHARAT KHAN @ ISMILE MP		1679/2025
87	D-MACA/36453/2025 MACA/ /	B.RAMANIAIAH MP	PRASANNA KUMAR MISHRA	2243/2025
88	D-MACA/35236/2025 MACA/ /	D.M., CHOLAMANDALAM GENERAL INSURANCE CO. LTD., MP	GANDEGA LTD.,BBSR	2244/2025
89	D-MACA/278/2021	THE DIVISIONAL MANAGER, M/S. UNITED INSURANCE CO. LTD.		

	MACA/278/2021	MP		2245/2025
90	D-MACA/33376/2025 MACA/ /	M/S. ORIENTAL INSURANCE CO. LTD., KHARDA MP	KUMAR NATH	2246/2025
91	D-MACA/36539/2025 MACA/ /	PARAMA @ PARAMANANDA SAHU @ PARAMANANDA MP	SAHUS	2247/2025
92	D-MACA/36539/2025 MACA/ /	PARAMA @ PARAMANANDA SAHU @ PARAMANANDA MP	SAHUS	2248/2025
93	D-MACA/30336/2025 MACA/ /	LIBERTY GENERAL INSURANCE CO. LTD., MP	ABDUL ALI KHAN	2249/2025
94	D-CRLA/27728/2025 CRLA/ /	KUSHAL CHATTERJEE MP	SIDDHANT SARANGI	2485/2025
95	D-CRLA/27728/2025 CRLA/ /	KUSHAL CHATTERJEE MP	SIDDHANT SARANGI	2486/2025
96	D-CRLA/27751/2025 CRLA/ /	NIRAKAR ROUT MP	JYOTI RANJAN DEO	2487/2025
97	D-CRLA/27754/2025 CRLA/ /	UMA @ RAGHAB CHHATRIA MP	ANKANN PANDA	2488/2025
98	D-CRLA/583/2013 CRLA/583/2013	BIDURA BARAL MP	M/S.BIJAYA KUMAR RAGADA	2489/2025
99	D-CRLA/32054/2024 CRLA/1093/2024	DHANU NAYAK MP	BAIJAYANTI MOHANTY	2490/2025
100	D-CRLA/27819/2025 CRLA/ /	RANJAN NAYAK @ ISWAR CHANDRA NAIR MP	KRIJEET MISHRA	2491/2025
101	D-CRLA/27545/2024 CRLA/923/2024	KULAMANI SWAIN MP	BIJAY KUMAR MOHANTY	2492/2025
102	D-CRLA/13640/2024 CRLA/611/2024	ANSHUMAN MOHAPATRA MP	MS. BINI MISHRA,A.MISHRA,M.DHIR,S.TRIVEDY ,UDIT RANJAN JENA	2493/2025
103	D-CRLA/468/2021 CRLA/468/2021	DIPTI RANJAN PATTNAIK@NAYAK MP	SAMIR KUMAR MISHRA	2494/2025
104	D-CRLA/37346/2024 CRLA/76/2025	SIBARAM JANI MP	SIDDHARTH GOUTAM DAS	2495/2025
105	D-CRLA/24333/2025 CRLA/ /	SANTOSH GOUDA MP	SULOCHANA PATRO	2496/2025
106	D-CRLA/1243/2023 CRLA/1243/2023	SIPUN MAHANA@ASISH MP	LAXMI NARAYAN PATEL	2497/2025
107	D-CRLA/27994/2025 CRLA/ /	DIPTIMAN SAHU MP	GOURAV MOHANTY	2498/2025
108	D-CRLA/27994/2025 CRLA/ /	DIPTIMAN SAHU MP	GOURAV MOHANTY	2499/2025
109	D-CRLA/28001/2025 CRLA/ /	TIKESWAR BHOSAGAR MP	DHIRENDRA KUMAR MOHAPATRA	2500/2025
110	D-CRLA/28001/2025 CRLA/ /	TIKESWAR BHOSAGAR MP	DHIRENDRA KUMAR MOHAPATRA	2501/2025
111	D-CRLMC/27749/2025 CRLMC/ /	CHANDAN MISHRA MP	BIJAY KUMAR BEHERA	2526/2025
112	D-CRLMC/27824/2025 CRLMC/ /	SUBHASIS SAHOO MP	PRIYANKA MOHAPATRA	2527/2025
113	D-CRLMC/27833/2025 CRLMC/ /	DR. SAROJ KUMAR SETHI MP	UMESH CHANDRA PATNAIK	2528/2025
114	D-CRLMC/38544/2024 CRLMC/4904/2024	KIRAN KUMAR KHATUA MP		2529/2025
115	D-CRLMC/27844/2025 CRLMC/ /	DEENABANDHU RAJAM @ RAJAM DINABANDHU MP	TRIPATHY	2530/2025
116	D-CRLMC/27828/2025 CRLMC/ /	RABINDRA KUMAR BARIK MP	SATYANARAYAN MOHAPATRA	2531/2025
117	D-CRLMC/4341/2023 CRLMC/4341/2023	CHANDRASEKHAR NANDA MP		2532/2025
118	D-CRLMC/26178/2025 CRLMC/3383/2025	SAIKHA SAMEER@SAIKH SAMEER MP		2533/2025
119	D-CRLMC/20173/2025 CRLMC/ /	DUSASINI PHARUA MP	MONIKA SAMAL	2534/2025
120	D-CRLMC/27907/2025 CRLMC/ /	SANKAR KHOSLA MP	JUGALA KISHORE PANDA	2535/2025

121	D-CRLMC/27892/2025 CRLMC/ /	TRINATH SAHOO MP	LAXMAN PRADHAN	2536/2025
122	D-CRLMC/27926/2025 CRLMC/ /	BIGYAN SETHY MP	PRAKASH CHANDRA DASH	2537/2025
123	D-CRLMC/27935/2025 CRLMC/ /	SANTASH KUMAR SWAIN @ SANTOSH SWAIN MP	PRAKASH CHANDRA DASH	2538/2025
124	D-CRLMC/25992/2025 CRLMC/ /	RAJENDRA SAMAL MP	SURYAKANTA JENA	2539/2025
125	D-CRLMC/27936/2025 CRLMC/ /	LITAN DAS @ RAKESH KUMAR DAS MP	BISWARANJAN DALAI	2540/2025
126	D-CRLMC/27940/2025 CRLMC/ /	KANIKA SONI MP	SIDDHARTH GOUTAM DAS	2541/2025
127	D-CRLMC/27941/2025 CRLMC/ /	JASPAL SINGH MP	PRIYA RANJAN SINGH	2542/2025
128	D-CRLMC/27953/2025 CRLMC/ /	SOUMYARANJAN PANDA MP	SATYABRATA PANDA	2543/2025
129	D-CRLMC/24687/2025 CRLMC/3220/2025	JAGADISH NAYAK@BALABANTARAY MP		2544/2025
130	D-CRLMC/27980/2025 CRLMC/ /	SOUBHAGYA KUMAR DAS MP	SUKANTA KUMAR NAYAK	2545/2025
131	D-WA/35464/2025 WA/ /	SAROJ KUMAR PATI MP	ANIL KUMAR BEHERA	3862/2025
132	D-WA/36441/2025 WA/ /	DAYANIDHI ROUSTRAY MP	LINGARAJ MOHANTY	3863/2025
133	D-WA/1780/2022 WA/1780/2022	STATE OF ODISHA MP	SANDEEP PARIDA, SR.S.C.(S AND ME)	3864/2025
134	D-WA/1780/2022 WA/1780/2022	STATE OF ODISHA MP	SANDEEP PARIDA, SR.S.C.(S AND ME)	3865/2025
135	D-WA/1780/2022 WA/1780/2022	STATE OF ODISHA MP	SANDEEP PARIDA, SR.S.C.(S AND ME)	3866/2025
136	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	3867/2025
137	D-WA/29740/2025 WA/1310/2025	MAYADHAR NAYAK MP	RAJIB RATH	3868/2025
138	D-WA/36617/2025 WA/ /	BIDYASAGAR BEHERA MP	PRATIK DASH	3869/2025
139	D-WP(C)/36308/2025 WP(C)/ /	SHAKTIRUPA BLOCK MISSION SHAKTI MANDAL MP	RAJIV KUMAR MAHANTA	15300/2025
140	D-WP(C)/36312/2025 WP(C)/25044/2025	DISTRICT LEVEL MISSION SHAKTI MAHARANGHUM MP	RAJIV KUMAR MAHANTA	15301/2025
141	D-WP(C)/34728/2025 WP(C)/24295/2025	JOGENDRA SAHU MP	BICHITRA NARAYANA SATAPATHY	15302/2025
142	D-WP(C)/33887/2025 WP(C)/23725/2025	CHAKRADHARA INSTITUTE OF REHABILITATION MP	PRABHU SURESH CHANDBERERA	15303/2025
143	D-WP(C)/36313/2025 WP(C)/25043/2025	KASTURBA MISSION SHAKTI FEDERATION MP	RAJIV KUMAR MAHANTA	15304/2025
144	D-WP(C)/36412/2025 WP(C)/ /	KESHARI MAHALA MP	SUBHENDU KAR	15305/2025
145	D-WP(C)/36314/2025 WP(C)/ /	JHADESWAR MISSION SHAKTI FEDERATION MP	RAJIV KUMAR MAHANTA	15306/2025
146	D-WP(C)/54501/2024 WP(C)/4181/2025	SRI TARADATT MP		15307/2025
147	D-WP(C)/36316/2025 WP(C)/ /	JAIDURGA MISSION SHAKTI FEDERATION MP	RAJIV KUMAR MAHANTA	15308/2025
148	D-WP(C)/20172/2023 WP(C)/20172/2023	ALOK MOHANTY MP	M/S. R.K.BISOI, A.K.SAMANTRAY,A.MISHRA,SAROJ KUMAR PADHY	15309/2025
149	D-WP(C)/36420/2025 WP(C)/24964/2025	RAJINDER SINGH MP	SUVASHISH PATTANAIK	15310/2025
150	D-WP(C)/32853/2025 WP(C)/22867/2025	JITENDRA KUMAR PARIDA MP	UMESH CHANDRA MOHANTY	15311/2025
151	D-WP(C)/36381/2025 WP(C)/ /	NALINAKSHYA NAYAK MP	BIBHU PRASAD MOHANTY	15312/2025
152	D-WP(C)/36383/2025	DHUSHASAN SINGH	BIBHU PRASAD MOHANTY	

	WP(C)/ /	MP		15313/2025
153	D-WP(C)/36384/2025	ANGAD SINGH CHHABRA	AVIJIT PATNAIK	
	WP(C)/ /	MP		15314/2025
154	D-WP(C)/36390/2025	KUMUDA KANTA DASH	SOUBHAGYA KUMAR RATH	
	WP(C)/ /	MP		15315/2025
155	D-WP(C)/36385/2025	JYOTI FEDERATION	GAJENDRANATH ROUT	
	WP(C)/ /	MP		15316/2025
156	D-WP(C)/36438/2025	PRASANTA KUMAR SUNDARAY	BIBHUTI RANJAN MOHANTY	
	WP(C)/ /	MP		15317/2025
157	D-WP(C)/36393/2025	KUMUDA KANTA DASH	SOUBHAGYA KUMAR RATH	
	WP(C)/ /	MP		15318/2025
158	D-WP(C)/36440/2025	SASANKA SEKHAR PANIGRAHI	SHASHI BHUSAN JENA	
	WP(C)/ /	MP		15319/2025
159	D-WP(C)/36439/2025	SRIDHAR PARIDA	ASUTOSH MOHANTY	
	WP(C)/ /	MP		15320/2025
160	D-WP(C)/36442/2025	BIPIN BIHARI MISHRA	GIRIJA SANKAR MOHANTY	
	WP(C)/ /	MP		15321/2025
161	D-WP(C)/36448/2025	M/S AKSHAYA KUMAR SAHOO, ANGUL	RAMESH CHANDRA JENA	
	WP(C)/ /	MP		15322/2025
162	D-WP(C)/36445/2025	MANEESHA MISHRA	AVIJIT PATNAIK	
	WP(C)/24991/2025	MP		15323/2025
163	D-WP(C)/36456/2025	SARASWATI PANDA@SUAR	BIREN SANKAR TRIPATHY	
	WP(C)/ /	MP		15324/2025
164	D-WP(C)/22312/2017	AKHAYA KUMAR BARIK	M/S.DEBI PRASAD DHAL, P.K.BEHERA	
	WP(C)/22312/2017	MP		15325/2025
165	D-WP(C)/17500/2023	DILLIP KUMAR POLEI	PAMI RATH, A.TRIPATHY, A.SAHOO, B.S.TRIPATHY	
	WP(C)/17500/2023	MP		15326/2025
166	D-WP(C)/36459/2025	THE EXECUTIVE ENGINEER (ELECT), TPN	PRASANTA KUMAR TRIPATHY	
	WP(C)/ /	MP		15327/2025
167	D-WP(C)/36462/2025	VANDANA JAIN	PRAVAT KUMAR NAYAK	
	WP(C)/ /	MP		15328/2025
168	D-WP(C)/36461/2025	KUMUDA KANTA DASH	SOUBHAGYA KUMAR RATH	
	WP(C)/ /	MP		15329/2025
169	D-WP(C)/36463/2025	PRAFULLA KUMAR SAHOO	SHREEKANTA PRASAD SAHOO (1)	
	WP(C)/ /	MP		15330/2025
170	D-WP(C)/36465/2025	RAMESH CHANDRA NAYAK	SHREEKANTA PRASAD SAHOO (1)	
	WP(C)/ /	MP		15331/2025
171	D-WP(C)/19143/2025	BHIKARI CHARAN DAS	DR.BINOD KUMAR MISHRA	
	WP(C)/13389/2025	MP		15332/2025
172	D-WP(C)/24559/2025	SANKAR ROUTA	AMITAV TRIPATHY	
	WP(C)/16915/2025	MP		15333/2025
173	D-WP(C)/36470/2025	SAMSAD KHAN	JNYANANANDA PANDA	
	WP(C)/24997/2025	MP		15334/2025
174	D-WP(C)/23156/2025	MANAS RANJAN DEHURY	BIKASH MISHRA	
	WP(C)/15991/2025	MP		15335/2025
175	D-WP(C)/36478/2025	NALINI SAGAR	KIRTAN DANG	
	WP(C)/ /	MP		15336/2025
176	D-WP(C)/36479/2025	KULADHAR JHAKAR @ JHANKAR	SUSHANTA KUMAR JOSHI	
	WP(C)/ /	MP		15337/2025
177	D-WP(C)/36483/2025	TRUPTIMAYEE SWAIN	PRATAP CHANDRA MISHRA	
	WP(C)/ /	MP		15338/2025
178	D-WP(C)/6460/2021	DR.PRAKASH KUMAR DASH	SANTOSH KUMAR NANDA	
	WP(C)/6460/2021	MP		15339/2025
179	D-WP(C)/34869/2021	KADAGALA SANKIRI@K.SANKIRI	PRASANNA KUMAR MISHRA	
	WP(C)/34869/2021	MP		15340/2025
180	D-WP(C)/32772/2025	PRIYABASH SWAIN	M/S. SIDHARTH SHANKAR PADHY	
	WP(C)/22758/2025	MP		15341/2025
181	D-WP(C)/17693/2025	ROJALINE DAS	GYANA RANJAN SETHI	
	WP(C)/12093/2025	MP		15342/2025
182	D-WP(C)/17693/2025	ROJALINE DAS	SHASHI BHUSAN JENA	
	WP(C)/12093/2025	MP		15343/2025
183	D-WP(C)/31963/2025	BAPUN BARIK	SUKANTA KUMAR DALAI	
	WP(C)/22304/2025	MP		15344/2025

184	D-WP(C)/36491/2025 WP(C)/ /	SUMAN KUMAR PAL MP	RAJIB RATH	15345/2025
185	D-WP(C)/36493/2025 WP(C)/ /	BIBHUTI BHUSAN PRADHAN MP	MAHESWAR MOHANTY	15346/2025
186	D-WP(C)/36496/2025 WP(C)/ /	TANGENT SOLUTIONS, BBSR MP	SUNIL J. MATHEWS	15347/2025
187	D-WP(C)/36497/2025 WP(C)/ /	HRUSIKESH MISHRA MP	PITAMBAR PANDA	15348/2025
188	D-WP(C)/36498/2025 WP(C)/ /	DEBENDRA NATH DAS MP	BIRENDRA KUMAR PARDHI	15349/2025
189	D-WP(C)/36499/2025 WP(C)/ /	BHUPATI DAS MP	BIRENDRA KUMAR PARDHI	15350/2025
190	D-WP(C)/36506/2025 WP(C)/ /	NIRUPAMA SAHOO MP	KALYANI PANIGRAHI	15351/2025
191	D-WP(C)/36507/2025 WP(C)/ /	RATNAKAR DAS MP	RABI NARAYAN BEHERA	15352/2025
192	D-WP(C)/34936/2025 WP(C)/ /	JIBANJYOTI BALIYARSINGH MP	SASHIBHUSAN DAS	15353/2025
193	D-WP(C)/34237/2025 WP(C)/23888/2025	RAJ KISHORE ROUT MP	SATYAM DAS PATTANAİK	15354/2025
194	D-WP(C)/35243/2025 WP(C)/24544/2025	RABINDRA KUMAR SAHU MP	HEMANTA KUMAR ROUT	15355/2025
195	D-WP(C)/36520/2025 WP(C)/ /	SANGITA SAHOO MP	AJAYA KUMAR MOHARANA	15356/2025
196	D-WP(C)/36526/2025 WP(C)/ /	BRUNDABATI HARIJAN MP	HAREKRUSHNA DASH	15357/2025
197	D-WP(C)/929/2025 WP(C)/1116/2025	ANUSUYA DEVI AGARWAL MP	SOUMYA JYOTI BISWAL	15358/2025
198	D-WP(C)/27787/2025 WP(C)/19336/2025	SUBHADARSHINI BHOL MP	DIPANKAR ACHARYA	15359/2025
199	D-WP(C)/36538/2025 WP(C)/ /	SANTOSH KUMAR SENAPATI MP	SOURAV SUMAN BHYAN	15360/2025
200	D-WP(C)/36527/2025 WP(C)/ /	BALIPUT GRAMPANCHAYAT LEVEL FEDERATION MP	BRATKUMAR MAHANTA	15361/2025
201	D-WP(C)/8187/2025 WP(C)/6490/2025	M/S SMITA TRAVELS, KENDUJHAR MP	SIDHANT DWIBEDI	15362/2025
202	D-WP(C)/36543/2025 WP(C)/ /	IIFL FINANCE LIMITED, MAHARASTRA MP	ASIT KUMAR CHAUDHURY	15363/2025
203	D-WP(C)/36529/2025 WP(C)/ /	MAA TARINI BLOCK MISSION SHAKTI MP	RAJIV KUMAR MAHANTA	15364/2025
204	D-WP(C)/20634/2025 WP(C)/14234/2025	HARISANKAR PRASAD RAM MP	JAGAJIBAN PRADHAN	15365/2025
205	D-WP(C)/36532/2025 WP(C)/ /	BLOCK MISSION SHAKTI FEDERATION MP	RAJIV KUMAR MAHANTA	15366/2025
206	D-WP(C)/24347/2025 WP(C)/17446/2025	KISHORE CHANDRA BEHERA MP	SUBHRANSU BHUSAN MOHANTY	15367/2025
207	D-WP(C)/25405/2012 WP(C)/25405/2012	MINA KU.PANIGRAHI MP	M/S.SAMBIT RATH,MANMAYA KUMAR DASH,S.RATH,S.K.ROUT	15368/2025
208	D-WP(C)/25401/2012 WP(C)/25401/2012	BIDYADHAR PANI MP	M/S.SAMBIT RATH	15369/2025
209	D-WP(C)/521/2013 WP(C)/521/2013	BHASKAR CH.DAS MP	M/S.SAMBIT RATH,M.K.DASH,S.RATH,S.K.ROUT	15370/2025
210	D-WP(C)/25402/2012 WP(C)/25402/2012	SRINIVASA MUNIPATRA MP	M/S.SAMBIT RATH	15371/2025
211	D-WP(C)/24161/2025 WP(C)/17343/2025	THE ALL ODISHA STATE BANK OFFICERS MESSING SOCIETY MP	MOUSSING TOOPURIA, S. K. RATH, PRABIN DAS	15372/2025
212	D-WP(C)/36533/2025 WP(C)/ /	PRIYA DARSHINI, GURUNDIA MP	RAJIV KUMAR MAHANTA	15373/2025
213	D-WP(C)/25403/2012 WP(C)/25403/2012	LAXMIPRIYA MOHAPATRA MP	M/S.SAMBIT RATH	15374/2025
214	D-WP(C)/24620/2024 WP(C)/14095/2024	KELU CHARAN MOHAPATRA MP	LAXMIKANTA MOHANTY	15375/2025
215	D-WP(C)/25404/2012	RASHMI PRAVA PARAMGU	M/S.SAMBIT RATH	

	WP(C)/25404/2012	MP		15376/2025
216	D-WP(C)/24766/2024 WP(C)/14198/2024	R. BABURAM MP	LAXMIKANTA MOHANTY	15377/2025
217	D-WP(C)/36562/2025 WP(C)/ /	SWAYANG SIDHA MAHASANGHA, BALESWAR MP	SUBHRANSU BHUSAN MOHANTY	15378/2025
218	D-WP(C)/36564/2025 WP(C)/ /	JANGYASENI MAHASANGHA, BALESWAR MP	SUBHRANSU BHUSAN MOHANTY	15379/2025
219	D-WP(C)/36549/2025 WP(C)/ /	BLOCK MISSION SHAKTI FEDERATION MP	PRASHANTA KUMAR NAYAK	15380/2025
220	D-WP(C)/36566/2025 WP(C)/ /	JANGYASENI MAHASANGHA, BALESWAR MP	SUBHRANSU BHUSAN MOHANTY	15381/2025
221	D-WP(C)/36565/2025 WP(C)/ /	RANJAN PARIDA MP	JNANA RANJAN KAR	15382/2025
222	D-WP(C)/36567/2025 WP(C)/ /	SHRAWAN KUMAR AGARWAL MP	BIJAYA KUMAR RAGADA	15383/2025
223	D-WP(C)/24368/2025 WP(C)/17484/2025	KISHORE CHANDRA BEHERA MP	SUBHRANSU BHUSAN MOHANTY	15384/2025
224	D-WP(C)/30233/2025 WP(C)/21324/2025	ASHOK KUMAR JENA MP	RANJIT MOHANTY	15385/2025
225	D-WP(C)/36551/2025 WP(C)/ /	MISSION SHAKTI FEDERATION MP	PRASHANTA KUMAR NAYAK	15386/2025
226	D-WP(C)/36568/2025 WP(C)/ /	ANNADA SUAR MP	GOPINATH MISHRA	15387/2025
227	D-WP(C)/36571/2025 WP(C)/ /	GHANASHYAM BEHERA MP	PRADIPTA KISHORE BHUYAN	15388/2025
228	D-WP(C)/6799/2025 WP(C)/5202/2025	DR.SUBHASHREE SARANGEE MP	SAIBRATA RATH	15389/2025
229	D-WP(C)/36553/2025 WP(C)/ /	SAKTI SAMRUDHI MAHASANGHA MP	PRASHANTA KUMAR NAYAK	15390/2025
230	D-WP(C)/36572/2025 WP(C)/ /	PRATYUSA BLOCK LEVEL FEDERATION, MP	SUBHRANSU BHUSAN MOHANTY	15391/2025
231	D-WP(C)/33433/2025 WP(C)/23446/2025	COLLEGE OF PHARMACEUTICAL SCIENCES, GANJAM MP		15392/2025
232	D-WP(C)/36578/2025 WP(C)/ /	KANHU CHARAN SAMAL MP	PRADIPTA KISHORE BHUYAN	15393/2025
233	D-WP(C)/36555/2025 WP(C)/ /	ANANYA SELF HELP GROUP MP	PRASHANTA KUMAR NAYAK	15394/2025
234	D-WP(C)/36586/2025 WP(C)/ /	MANOJ KUMAR PATTANAYAK @ MANOJ MP	PASTAR KUMAR MISHRA	15395/2025
235	D-WP(C)/36591/2025 WP(C)/ /	UNION OF INDIA MP	BIBHUTI BHUSAN MISHRA	15396/2025
236	D-WP(C)/36596/2025 WP(C)/ /	KHETRABASI MEHER MP	TUSAR KUMAR MISHRA	15397/2025
237	D-WP(C)/20698/2025 WP(C)/16160/2025	HIMANSU SEKHAR MOHANTY MP	ARPIT SIKDAR	15398/2025
238	D-WP(C)/36606/2025 WP(C)/ /	BIPUL BIDYADHAR @ BIPUL KUMAR BIDYADHAR MP	TUSAR KUMAR MISHRA	15399/2025
239	D-WP(C)/36608/2025 WP(C)/ /	M/S.SAI PLUS TWO SCIENCE RESIDENTIAL SOCIETY MP	SOMNATH MISHRA	15400/2025
240	D-WP(C)/36610/2025 WP(C)/ /	RAJENDRA KUMAR BIDYADHAR MP	TUSAR KUMAR MISHRA	15401/2025
241	D-WP(C)/36612/2025 WP(C)/ /	BALASORE STONE CRUSHER OWNERS ASSOCIATION MP	SUBHRANSU MOHANTY	15402/2025
242	D-WP(C)/36619/2025 WP(C)/ /	JAYA KRUSHNA DAS MP	GOUTAM KUMAR ACHARYA	15403/2025
243	D-WP(C)/36624/2025 WP(C)/ /	UMAKANTA BEHERA MP	CHITTA RANJAN PATNAIK	15404/2025
244	D-WP(C)/36625/2025 WP(C)/ /	CHHATRAPUR GRAM PANCHAYAT LEVELS FEDERATION, MP	BALASORE	15405/2025
245	D-WP(C)/36627/2025 WP(C)/ /	M/S SANTOSH KUMAR MISHRA MP	ASHISH KUMAR SAMAL	15406/2025
246	D-WP(C)/36598/2025 WP(C)/ /	PRABIR KUMAR ROUT MP	PRABODHA CHANDRA NAYAK	15407/2025

247	D-WP(C)/36628/2025 WP(C)/ /	MAITALI GRAM PANCHAYAT LEVEL FEDERATION, BALASORE MP	15408/2025
248	D-WP(C)/36630/2025 WP(C)/ /	NARANPUR GRAM PANCHAYAT LEVEL FEDERATION, BALASORE MP	15409/2025
249	D-WP(C)/36635/2025 WP(C)/ /	BHAUNRIABAD GRAM PANCHAYAT LEVEL FEDERATION, BALASORE MP	15410/2025
250	D-WP(C)/36636/2025 WP(C)/ /	BEGUNIA GRAM PANCHAYAT LEVEL FEDERATION, BALASORE MP	15411/2025
251	D-WP(C)/36637/2025 WP(C)/ /	LABANYABATI SAHU MP	SUBHRANSU BHUSAN MOHANTY 15412/2025
252	D-WP(C)/36638/2025 WP(C)/ /	MAHISAPATA GRAM PANCHAYAT LEVEL FEDERATION, BALASORE MP	15413/2025
253	D-WP(C)/36602/2025 WP(C)/ /	BHAGABAN MOHALIK MP	PRABODHA CHANDRA NAYAK 15414/2025
254	D-WP(C)/36641/2025 WP(C)/ /	SUSANTA MAHALIK MP	SUBHRANSU BHUSAN MOHANTY 15415/2025
255	D-WP(C)/36642/2025 WP(C)/ /	MACHHUA GRAM PANCHAYAT LEVEL FEDERATION, BALASORE MP	15416/2025
256	D-WP(C)/36645/2025 WP(C)/ /	ABHI BEHERA MP	SUBHRANSU BHUSAN MOHANTY 15417/2025
257	D-WP(C)/36648/2025 WP(C)/ /	RADHAKISHOREPUR GRAM PANCHAYAT LEVEL FEDERATION, BALASORE MP	15419/2025
258	D-WP(C)/36646/2025 WP(C)/ /	M/S SAI SITARAM CONSTRUCTION MP	KAJAL SAHOO 15420/2025
259	D-WP(C)/36653/2025 WP(C)/ /	GARADIHI GRAM PANCHAYAT LEVEL FEDERATION, BALASORE MP	15421/2025
260	D-WP(C)/36660/2025 WP(C)/ /	MADHUSMITA DAS MP	SUBHADUTTA ROUSTRAY 15422/2025
261	D-WP(C)/36663/2025 WP(C)/ /	RABINDRANATH SAHOO MP	SHASHI BHUSAN JENA 15423/2025
262	D-WP(C)/36664/2025 WP(C)/ /	IKIRI GRAMPANCHAYAT LEVEL FEDERATION, BALASORE MP	15424/2025
263	D-WP(C)/36665/2025 WP(C)/ /	PANAPANA GRAMPANCHAYAT LEVEL FEDERATION, BALASORE MP	15425/2025
264	D-WP(C)/36667/2025 WP(C)/ /	RUSHU BENIA MP	GOUTAM KUMAR ROUSTRAY 15426/2025
265	D-WP(C)/36668/2025 WP(C)/ /	LAXMIPRASAD GRAMPANCHAYAT LEVEL FEDERATION, BALASORE MP	15427/2025